

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 222 OF 2026**

**IN THE MATTER OF:
NARENDER SIROHI**

APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT

INDEX

S.No	Particulars	Page No.
1.	Reply on behalf of Respondent No.9 & 10-SSP Mathura & UP Fire Services Department along with supporting affidavit.	1-7
2.	ANNEXURE-P/1- True copy of the of the letter dated 18.02.2026	8-19
3.	ANNEXURE-P/2- True copy of the letter dated 03.07.2026 of the Chief Fire Officer Mathura.	20-27
4.	ANNEXURE-P/3(Colly)- True copies of the letter dated 28.02.2026 of the Additional Superintendent of Police, Crime, Mathura and letter dated 29.03.2026 of the Chief Fire Officer, Mathura.	28-29
5.	ANNEXURE-P/4- True copy of the chart depicting status of 437 establishments.	30-45
6.	VAKALATNAMA	

THROUGH

Date:23/07/2026

Place: New Delhi



**Priyanka Swami
Advocate**

**Standing Counsel For State of U.P
F-13, Jangpura, New Delhi**

110014

advpriyankaswami@gmail.com

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 222 OF 2026**

IN THE MATTER OF:

NARENDER SIROHI

APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT

**REPLY ON BEHALF OF RESPONDENT No.9 & 10-SSP MATHURA &
UP FIRE SERVICES DEPARTMENT ALONG WITH SUPPORTING
AFFIDAVIT**

MOST RESPECTFULLY SHOWETH:

I, Arun Kumar Singh, aged about 55 years S/o Late Sh. Mahendra Pratap Singh, presently posted as Chief Fire Officer, Mathura do hereby solemnly affirm and state on oath as under: -

1. That the Answering Respondent is posted as above and is well conversant with the facts and circumstances of the case and as such is competent to swear this affidavit as authorized by the SSP Office, Mathura & U.P. Fire Services Department, Mathura, U.P.
2. That the present reply is being filed in compliance with Order dated 09.04.2026 passed by this Hon'ble Tribunal in the present matter whereby notice was issued to the answering Respondent.



ASHOK KUMAR
Advocate
Dist. Court, MATHURA

3. That in the present application, the applicant has alleged that the respondent nos. 11 to 108 are illegally operating in District-Mathura, UP without necessary environmental permissions and that these respondents do not have the CTE & CTO and they are discharging untreated effluent into the open land and public sewerage system which is causing serious environmental hazardous. The applicant has further alleged that these establishments are operating without installation of pollution control mechanism such as oils and grease traps and they do not have any effluent treatment plant and they are contaminating soil and ground water and also contributing to the pollution in river Yamuna.

4. That as per the above, no facility related to respondent No. 9, Senior Superintendent of Police, Mathura and respondent No. 10, Uttar Pradesh Fire Services Department has been requested by the petitioner, however, in continuation of letter No. FS-1851(1)-2026, Mathura/Agra Zone, dated 18-02-2026, addressed to Senior Superintendent of Police, Mathura, Uttar Pradesh Fire and Emergency Services Headquarters, Lucknow, the Chief Fire Officer, Mathura, while conducting an investigation regarding the widespread and systematic violation of environmental laws by commercial establishments operating without the mandatory



ASHOK KUMAR
Advocate Notary
Dist. Court, MATHURA

statutory permissions, in respect of a total of 437 establishments mentioned in the petitioner's representation dated 28-01-2026, has been informed to the Headquarters. **True copy of the of the letter 18.02.2026 is hereby annexed and marked as Annexure P/1.**

5. That it is also relevant to mention here that the petitioner has mentioned 437 establishments in his application, whereas in the petition only 108 including respondent number-11 have been made parties in this petition. Therefore, by letter number 261 dated 03-07-2026 issued by the Chief Fire Officer Mathura, the Fire Officer, Bhuteshwar Mathura was directed to submit a joint report including Maant, Koshikala as well. **True copy of the letter dated 03.07.2026 of the Chief Fire Officer Mathura is hereby annexed and marked as Annexure P/2.**

6. That in continuation of the above, a table has been prepared mentioning the details of covered and non-covered establishments under the "Uttar Pradesh Fire Extinguishing and Emergency Services Act 2022" and those having NOC and those not having NOC, in respect of total 98 establishments mentioned in the petition, so that legal action can be taken against such covered establishments which are operating without NOC.



ASHOK KUMAR
Advocate Notary
Dist. Court, MATHURA

7. That as per para 12 of the application, the petitioner in his representation dated 28-01-2026 through e-mail to the concerned authorities has made a representation on the points of large scale, systematic and deliberate violation of environmental laws. And of which para 12.6 is related to the answering Respondent.

8. That in connection with the above, appropriate action was taken by the Uttar Pradesh Fire and Emergency Services Department as follows.

9. That, based on the petitioner's complaint dated 15.02.2026, in accordance with instructions received from the Uttar Pradesh Fire and Emergency Services Headquarters, Lucknow, through the Senior Superintendent of Police, Mathura, dated 18.02.2026, it was informed that under a scheme periodically operated by the Uttar Pradesh Fire and Emergency Services Headquarters, Lucknow, hotels, restaurants, banquet halls, and dhabas in Mathura district are inspected from a fire safety perspective, and building owners/managers are instructed regarding existing deficiencies in the building.

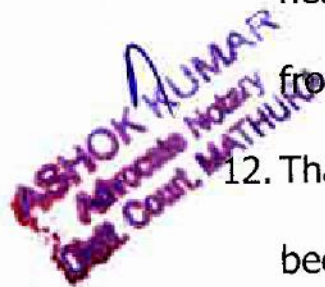


ASHOK KUMAR
Advocate Notary
Dist. Court, MATHURA

10. That furthermore, the staff working in the building are also informed of the procedures for operating the firefighting equipment installed in the building. Thus, appropriate action has been taken on the petitioner's complaint application in accordance with the rules. **True copies letter dated 28.02.2026 of the Additional Superintendent of Police, Crime, Mathura and letter dated 29.03.2026 of the Chief Fire Officer, Mathura are hereby annexed and marked as Annexure P/4.**



11. That apart from the above, through the letter dated 17.04.2026 issued by the Uttar Pradesh Fire and Emergency Services Headquarters, the Chief Fire Officer of Mathura district has been directed to provide the report of the action taken to the headquarters in due course by doing effective advocacy/monitoring from time to time.



12. That in respect of total 437 establishments mentioned, a report has been prepared in respect of each unit by the Fire Department of Mathura district by making a chart with columns of longitude, latitude and whether the unit in question is covered or not by the "Uttar Pradesh Fire and Emergency Services Act 2022" with respect to all the units related to this matter and with respect to the names

of the units and other details. And legal action is being taken against units covered under the 2022 Act that have not obtained a NOC by issuing notices to such units as per the rules. **True copy of the chart depicting status of 437 establishments is hereby annexed and marked as Annexure P/5.**



13. That legal action as per rules has been implemented by Respondent no. 09 and 10 and currently action is being taken as per rules on the deficiencies reflected in the total 535 units mentioned in Mathura district.

14. That it is humbly submitted that the Fire Department periodically conducts fire safety inspections in compliance with instructions from Headquarters and advises building owners of existing deficiencies.

15. That the facts stated hereinabove are based upon official records, documents available in the office, and the same are being respectfully submitted before this Hon'ble Tribunal for appropriate consideration and further necessary orders as may be deemed fit in the interest of justice and environmental compliance.

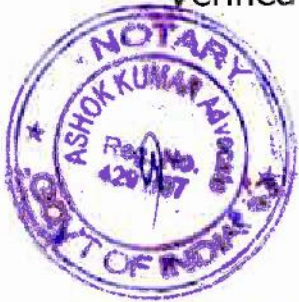
ASHOK KUMAR
Advocate Notary
Dist. Court, MATHURA

[Signature] 23.7.26
DEPONENT
 मुख्य अधिवक्ता दफ्तर अधिका. ३
 मथुरा

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of writ petition are true and correct to my knowledge and belief. Nothing material has been concealed therefrom.

Verified at MATHURA on this 23 day of 07, 2026



ASHOK KUMAR
 Advocate Notary
 Dist. Court, MATHURA

[Signature] 23.7.26
DEPONENT
 मुख्य अधिवक्ता दफ्तर अधिका. ३
 मथुरा

Through
**SSP Mathura &
 UP Fire Services Department**

The Contents of the Affidavit Documents read over and Explained to Shri Arun Kumar Singh.
 who is Identified by Shri S. B.
 and on Date Attested Day on 22-07-26
 At my office and noted Down in Notary
 Registered No. 3182 Fees Rs. 200/-

ASHOK KUMAR Advocate
 Notary Public,
 Dist. Court, Mathura

उत्तर प्रदेश अग्निशमन तथा आपात सेवा मुख्यालय, लखनऊ। (4)

पुलिस-भवन (सिग्नेचर बिल्डिंग) प्रथम/द्वितीय तल टॉवर-4 अन्तर्राष्ट्रीय इकाना स्टेडियम के सामने शहीद पथ गोमतीनगर विस्तार, लखनऊ।

पत्रांक: एफ0एस0-1851(1)-2026/मथुरा/आगरा जोन

दिनांक: फरवरी, 18, 2026

सेवा में,

वरिष्ठ पुलिस अधीक्षक,

जनपद- मथुरा।

विषय:- 500 से अधिक होटल, रेस्तरां, बैक्वेंट हाल और ढाबो द्वारा बड़े पैमाने पर पर्यावरण उल्लंघन के आरोप के संबंध में।

कृपया उपरोक्त विषयक नरेन्द्र सिरौही, H.No 5, Gali No. 2, Village-Kureshipur N.I.T. Faridabad-121004 Mob: 8750096261 दिनांक: 15.02.2026(छायाप्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा जनपद मथुरा में अनिवार्य वैधानिक अनुमतियों के बिना संचालित 500 से अधिक वाणिज्यिक प्रतिष्ठानों द्वारा पर्यावरण कानूनों के व्यापक और व्यवस्थित उल्लंघन के संबंध में आवश्यक कार्यवाही किये जाने का अनुरोध किया गया है।

अतः नरेन्द्र सिरौही, H.No 5, Gali No. 2, Village-Kureshipur N.I.T. Faridabad-121004 के ई-मेल से प्राप्त शिकायती प्रार्थना पत्र दिनांक: 15.02.2026 की प्रति संलग्न कर इस आशय से प्रेषित है कि प्रश्रुत प्रकरण में जांच कराकर सुस्पष्ट जांच आख्या इस मुख्यालय को शीघ्र अवगत कराने का कष्ट करें।

संलग्नक: यथोपरि

ST



SSP MTA

18 FEB 2026

(सुनील कुमार सिंह) 18/2/26

मुख्य अग्निशमन अधिकारी/नोडल अधिकारी(भवन)

नि0-महानिदेशक

उ0प्र0 अग्निशमन तथा आपात सेवा मुख्यालय,

लखनऊ।

Reminder-1, Serious complaint regarding large-scale violations of the Environment (Protection) Act, 1986, Water Act 1974, Air Act 1981 & Plastic Waste Management Rule by more than 500 Restaurant, Hotel, Banquet, Dhaba's & Marriage Garden in District-Mathura.

2 emails

< narendersirohi37@gmail.com >

Sun, 15 Feb 2026 9:07:51 PM +0530

To "dmmtat"<dmmtat@nic.in>,"csup"<csup@nic.in>,"mscb.cpcb"<mscb.cpcb@nic.in>,"info"<info@uppcb.in>,"ms"<ms@uppcb.in>,"upgwd.in"<upgwd.in@gmail.com>,"sspmata-up"<sspmata-up@nic.in>,"romathura"<romathura@uppcb.in>,"fshq"<fshq@nic.in>,"mat"<mat@nhai.org>,"nagarayukmathura"<nagarayukmathura@gmail.com>,"se.mathura1"<se.mathura1@dvvn.org>

Tags ☐ Not in Contacts

REMINDER - 1

Date: 15.02.2026

To,
The Member Secretary,
Uttar Pradesh Pollution Control Board
Lucknow, Uttar Pradesh

Sub: Reminder-1 regarding serious complaint dated 28.01.2026 about large-scale environmental violations by more than 500 Restaurants, Hotels, Banquet Halls, Dhabas & Marriage Gardens in District Mathura

Respected Sir,

With due respect, I wish to submit this Reminder-1 in reference to my detailed complaint dated 28.01.2026, submitted to your good office regarding widespread and systematic violations of environmental laws by more than 500 commercial establishments operating in District Mathura without mandatory statutory permissions.

Till date, no action taken report, inspection report, or communication has been received from your office. The matter involves serious violations of:

- Environment (Protection) Act, 1986
- Water (Prevention and Control of Pollution) Act, 1974
- Air (Prevention and Control of Pollution) Act, 1981
- Plastic Waste Management Rules, 2016

These establishments are reportedly operating without valid CTE/CTO, without Oil & Grease Traps/ETP, discharging untreated wastewater, illegally extracting groundwater, using single-use plastic, and contributing to pollution of the Yamuna River.

The issue also concerns illegal access points and traffic hazards along National Highway 19, posing risk to public safety.

The matter is of grave public importance involving environmental degradation, groundwater contamination, public health risks, and violation of Supreme Court and NGT directions including:

- M.C. Mehta vs Union of India
- Vellore Citizens' Welfare Forum vs Union of India
- Paryavaran Suraksha Samiti vs Union of India

In view of the seriousness and continuing nature of violations, I once again request your good office to:

1. Conduct immediate district-wide inspections in Mathura including NH-19 corridor.
2. Verify CTE/CTO status of all listed units.
3. Issue closure/prohibition orders under Sections 5 & 15 of the Environment (Protection) Act, 1986.
4. Impose environmental compensation under the Polluter Pays Principle.
5. Initiate accountability proceedings for non-compliance and RTI inaction.

Kindly treat this matter as urgent and high priority in public interest and inform the undersigned about action taken within a reasonable time frame.

If no action is taken, I shall be constrained to pursue appropriate legal remedies before the competent forum.

Thanking you.

Yours faithfully,

Narender Sirohi
H. No. 5, Gali No. 2, Village-Kureshipur
N.I.T. Faridabad-121004
Mob: 8750096261

On Wed, Jan 28, 2026, 11:18 Narender Sirohi <narendersirohi37@gmail.com> wrote:
28.01.2026

To,

Member Secretary,

Uttar Pradesh Pollution Control Board

Lucknow, Uttar Pradesh

Sub:- Serious complaint regarding large-scale violations of the Environment (Protection) Act, 1986, Water Act 1974, Air Act 1981 & Plastic Waste Management Rules by more than 500 Restaurant, Hotel, Banquet, Dhaba's & Marriage Garden's in District-Mathura.

R/Sir,

I Narender Sirohi wish to bring to your kind notice a matter of grave environmental, public safety and statutory concern in District-Mathura, Uttar Pradesh, involving large-scale, systematic and willful violations of environmental laws by more than 500 Banquet Halls, Restaurants, Marriage Gardens, Resorts and Dhaba's, which are operating without mandatory statutory permissions.

The following serious and continuing violations are being committed in District Mathura:

1. These establishments are operating without Consent to Establish (CTE) and Consent to Operate (CTO) in violation of the Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981, and Section 7 of the Environment (Protection) Act, 1986.

2. Dhaba's are illegally dumping untreated liquid waste, oil, grease and food waste directly into open land and open areas, causing serious soil contamination and groundwater pollution, in violation of Sections 3 and 5 of the Environment (Protection) Act, 1986.

3. Banquet halls, restaurants, marriage gardens and resorts are discharging untreated wastewater into public sewer lines without authorization or pre-treatment, thereby misusing public sewer infrastructure and polluting downstream drains and water bodies.

4. None of these establishments have installed mandatory Oil & Grease Traps or Effluent Treatment Plants (ETP), in violation of CPCB/UPPCB guidelines.

5. Despite statutory prohibition, Single Use Plastic is being openly used, stored and disposed of, in violation of the Plastic Waste Management Rules, 2016 (as amended).

6. These establishments are operating without Fire Safety NOC, Ground Water Department permission, and other mandatory statutory clearances.

7. The waste from most of the units is directly and indirectly mixing with Yamuna river, due to which Yamuna river is also getting polluted.

8. A significant number of these illegal units are operating along National Highway-19 (NH-19) without mandatory access permission from NHAI, resulting in:

- Unauthorized entry/exit points
- Traffic congestion and frequent traffic jams
- Increased road accidents and serious risk to public safety

RTI Applications and Non-Compliance by Authorities:-

In order to verify the legality of these establishments, multiple RTI applications were filed with concerned authorities, details of which are as follows:

1. Uttar Pradesh Pollution Control Board, Mathura

- RTI filed online on 06 November 2025
- Information sought: Details of CTE/CTO granted to units mentioned in the attached list
- No reply has been received till date.

➤ In absence of any response; It may reasonably be presumed that none of the listed units possess valid CTE/CTO permissions.

2. Chief Fire Officer, Lucknow

- RTI filed on 10 November 2025
- Information sought: Details of Fire Safety NOC granted to these establishments
 - No reply has been received till date, indicating that these units are operating without Fire NOC, posing serious risk to life and property.



2. Senior Hydrologist, Ground Water Department

- RTI filed on 10 November 2025
- Reply received on 22 January 2025, wherein information was denied

➤ The denial of information clearly suggests lack of transparency and gives rise to a reasonable apprehension that the department is shielding illegal groundwater extractors, thereby facilitating violations of groundwater laws.

4. Nagar Nigam, Mathura

- RTI filed on 06 November 2025
- Information sought: Permission granted to units mentioned in the attached list
- No reply has been received till date, indicating unauthorized functioning of these establishments.

The above facts clearly establish systemic non-compliance, concealment of information and failure of statutory authorities, enabling illegal commercial operations at the cost of environment, public health, groundwater resources and road safety.

These acts are contrary to settled law laid down by the Hon'ble Supreme Court and NGT, including:

- M.C. Mehta vs Union of India – environmental protection overrides commercial interests
- Vellore Citizens' Welfare Forum vs Union of India (1996) – Precautionary Principle and Polluter Pays Principle
- Paryavaran Suraksha Samiti vs Union of India (2017) – mandatory effluent treatment prior to discharge
- Consistent NGT rulings mandating closure and environmental compensation for units operating without CTE/CTO

Prayer

In view of the above, It is most respectfully requested that the Hon'ble Board may kindly:

- Conduct Immediate district-wide Inspections in Mathura, including NH-19 corridor
- Verify compliance with Environment (Protection) Act, 1986, Water Act, Air Act and Plastic Waste Management Rules
- Initiate closure and prohibition orders under Sections 5 and 15 of the Environment (Protection) Act, 1986
- Impose environmental compensation under the Polluter Pays Principle
- Coordinate with NHAI, District Administration and other authorities

- Fix responsibility for RTI non-compliance and concealment of information

This complaint is submitted in public interest and deserves urgent and high-priority consideration.

Note:- List Attached.

Thanking you.

Yours faithfully,

Narender Sirohi

H. No.5, Gall No.2, Village-Kureshipur,

N.I.T. Faridabad-121004

Mob. No.8750096261

CC To:-

1. District Magistrate
Collectorate Compound, Mathura-281001
2. Senior Superintendent of Police,
SSP Office, Civil Line, Cantonment,
Mathura-281001
3. Commissioner,
Municipal Corporation of Mathura,
Vrindavan, Bhuteswar Jalkal Compound, Mathura-281001
4. Director General of Police,
U.P. Fire Services,
Govt. of Uttar Pradesh
Tower 4, 1st & 2nd Floor,
Signature Building (Police Headquarter)
Opp. Ekana Stadium Shaheed Path, Lucknow-226010
5. Director,
State Ground Water Department,
Village-Harlharpur, Near Delhi Public School,
Shaheed Path, Lucknow-226002
6. Project Director,
CMU Mathura,
National Highway Authority of India,
Plot No.8, Near Sarai Toll Plaza Building,
Faridabad-121003
Email Id:- mat@nhai.org
7. Regional Officer,

243
Uttar Pradesh Pollution Control Board,
Baldev Puri Rd, Anandpuri, Mathura-281001

8. Chief Secretary,
Govt. of Uttar Pradesh,
101, B, Block, Lok Bhawan,
U.P. Secretariat, Lucknow-226001

9. Member Secretary,
Central Pollution Control Board,
Maharshi Valmiki Marg, East Arjun Nagar,
Viswash Nagar Extension, Shahdara, Delhi-110032

10. Superintendent Engineer,
Uttar Pradesh Power Corporation Limited,
Mathura Cantt-281001

following serious and con
These establishments ar
perate (CTO) in violati
Prevention and Contr
Act, 1986.

2. Dhaba's are iller
open land and c
violation of Ser

3. Banquet
wastewater
public se

4. No
Trea

5.

< narendersirohi37@gmail.com >

Wed, 28 Jan 2026 11:19:35 AM +0530

To "dmmtat"<dmmtat@nic.in>,"csup"<csup@nic.in>,"mscb.cpcb"
<mscb.cpcb@nic.in>,"info@uppcb.in"<info@uppcb.in>,"ms"
<ms@uppcb.in>,"upgwd.in"<upgwd.in@gmail.com>,"sspmta-up@nic.in"
<sspmta-up@nic.in>,"romathura@uppcb.in"<romathura@uppcb.in>,"fshq"
<fshq@nic.in>,"mat"<mat@nhai.org>,"nagarayuktmathura@gmail.com"
<nagarayuktmathura@gmail.com>,"se.mathura1@dvvn.org"
<se.mathura1@dvvn.org>

Tags ☒ Not in Contacts

28.01.2026

To,

Member Secretary,

Uttar Pradesh Pollution Control Board

Lucknow, Uttar Pradesh

Sub:- Serious complaint regarding large-scale violations of the Environment (Protection) Act, 1986, Water Act 1974, Air Act 1981 & Plastic Waste Management Rules by more than 500 Restaurant, Hotel, Banquet, Dhaba's & Marriage Garden's in District-Mathura.

R/Sir,

I Narender Sirohi wish to bring to your kind notice a matter of grave environmental, public safety and statutory concern in District-Mathura, Uttar Pradesh, involving large-scale, systematic and willful violations of environmental laws by more than 500 Banquet Halls, Restaurants, Marriage Gardens, Resorts and Dhaba's, which are operating without mandatory statutory permissions.

The following serious and continuing violations are being committed in District Mathura:

1. These establishments are operating without Consent to Establish (CTE) and Consent to Operate (CTO) in violation of the Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981, and Section 7 of the Environment (Protection) Act, 1986.
2. Dhaba's are illegally dumping untreated liquid waste, oil, grease and food waste directly into open land and open areas, causing serious soil contamination and groundwater pollution, in violation of Sections 3 and 5 of the Environment (Protection) Act, 1986.
3. Banquet halls, restaurants, marriage gardens and resorts are discharging untreated wastewater into public sewer lines without authorization or pre-treatment, thereby misusing public sewer infrastructure and polluting downstream drains and water bodies.
4. None of these establishments have installed mandatory Oil & Grease Traps or Effluent Treatment Plants (ETP), in violation of CPCB/UPPCB guidelines.
5. Despite statutory prohibition, Single Use Plastic is being openly used, stored and disposed of, in violation of the Plastic Waste Management Rules, 2016 (as amended).
6. These establishments are operating without Fire Safety NOC, Ground Water Department permission, and other mandatory statutory clearances.
7. The waste from most of the units is directly and indirectly mixing with Yamuna river, due to which Yamuna river is also getting polluted.
8. A significant number of these illegal units are operating along National Highway-19 (NH-19) without mandatory access permission from NHAI, resulting in:
 - Unauthorized entry/exit points
 - Traffic congestion and frequent traffic jams
 - Increased road accidents and serious risk to public safety

RTI Applications and Non-Compliance by Authorities:-

In order to verify the legality of these establishments, multiple RTI applications were filed with concerned authorities, details of which are as follows:

1. Uttar Pradesh Pollution Control Board, Mathura

- RTI filed online on 06 November 2025
- Information sought: Details of CTE/CTO granted to units mentioned in the attached list
- No reply has been received till date

➤ In absence of any response, It may reasonably be presumed that none of the listed units possess valid CTE/CTO permissions.

2. Chief Fire Officer, Lucknow.

- RTI filed on 10 November 2025
- Information sought: Details of Fire Safety NOC granted to these establishments
- No reply has been received till date, indicating that these units are operating without Fire NOC, posing serious risk to life and property.

2. Senior Hydrologist, Ground Water Department

- RTI filed on 10 November 2025
- Reply received on 22 January 2025, wherein information was denied

> The denial of information clearly suggests lack of transparency and gives rise to a reasonable apprehension that the department is shielding illegal groundwater extractors, thereby facilitating violations of groundwater laws.

4. Nagar Nigam, Mathura

- RTI filed on 06 November 2025
- Information sought: Permission granted to units mentioned in the attached list
 - No reply has been received till date, indicating unauthorized functioning of these establishments.

The above facts clearly establish systemic non-compliance, concealment of information and failure of statutory authorities, enabling illegal commercial operations at the cost of environment, public health, groundwater resources and road safety.

These acts are contrary to settled law laid down by the Hon'ble Supreme Court and NGT, including:

- M.C. Mehta vs Union of India – environmental protection overrides commercial interests
- Vellore Citizens' Welfare Forum vs Union of India (1996) – Precautionary Principle and Polluter Pays Principle
- Paryavaran Suraksha Samiti vs Union of India (2017) – mandatory effluent treatment prior to discharge
- Consistent NGT rulings mandating closure and environmental compensation for units operating without CTE/CTO

Prayer

In view of the above, It is most respectfully requested that the Hon'ble Board may kindly:

- Conduct immediate district-wide inspections in Mathura, including NH-19 corridor
- Verify compliance with Environment (Protection) Act, 1986, Water Act, Air Act and Plastic Waste Management Rules
- Initiate closure and prohibition orders under Sections 5 and 15 of the Environment (Protection) Act, 1986
- Impose environmental compensation under the Polluter Pays Principle

This
cons:
No

- Coordinate with NHAI, District Administration and other authorities
- Fix responsibility for RTI non-compliance and concealment of information

This complaint is submitted in public interest and deserves urgent and high-priority consideration.

Note:- List Attached.

Thanking you.

Yours faithfully,

Narender Sirohi

H. No.5, Gali No.2, Village-Kureshipur,

N.I.T. Faridabad-121004

Mob. No.8750096261

CC To:-

1. District Magistrate
Collectorate Compound, Mathura-281001
2. Senior Superintendent of Police,
SSP Office, Civil Line, Cantonment,
Mathura-281001
3. Commissioner,
Municipal Corporation of Mathura,
Vrindavan, Bhuteswar Jalkal Compound, Mathura-281001
4. Director General of Police,
U.P. Fire Services,
Govt. of Uttar Pradesh
Tower 4, 1st & 2nd Floor,
Signature Building (Police Headquarter)
Opp. Ekana Stadium Shaheed Path, Lucknow-226010
5. Director,
State Ground Water Department,
Village-Haridharpur, Near Delhi Public School,
Shaheed Path, Lucknow-226002
6. Project Director,
CMU Mathura,
National Highway Authority of India,
Plot No.8, Near Saral Toll Plaza Building,
Faridabad-121003
Email Id:- mat@nhai.org

7. Regional Officer,
Uttar Pradesh Pollution Control Board,
Baldev Puri Rd, Anandpuri, Mathura-281001

8. Chief Secretary,
Govt. of Uttar Pradesh,
101, B, Block, Lok Bhawan,
U.P. Secretariat, Lucknow-226001

9. Member Secretary,
Central Pollution Control Board,
Maharshi Valmiki Marg, East Arjun Nagar,
Viswash Nagar Extension, Shahdara, Delhi-110032

10. Superintendent Engineer,
Uttar Pradesh Power Corporation Limited,
Mathura Cantt-281001

2 Attachment(s)

Annexure-A, List with Name, A...
474.5 KB

Annexure-B, List with Geo Loc...
784.6 KB

प्राप्त संख्या

07.2343/26
19.5.26

मा0 न्यायालय प्रकरण/महत्वपूर्ण/समयबद्ध

उत्तर प्रदेश अग्निशमन तथा आपात सेवा मुख्यालय लखनऊ।

डाक्टर-4-प्रथम/द्वितीय वल/शिफ्ट/रिजिस्ट्रार, पुलिस मुख्यालय, राहद 44 सहायक के डाक्टर-4-प्रथम वल ई-Mail: lshchap@rediffmail.com

पत्रांक:एफ0एस0-05-(07)-2026

दिनांक:लखनऊ:अप्रैल 17 2026

सेवा में,

मुख्य अग्निशमन अधिकारी,
जनपद-मथुरा

विषय: Original Application no.-222/2026 नरेन्द्र सिरौली बनाम उ0प्र0 राज्य व अन्य में प्रतिशपथ-पत्र दाखिल किये जाने के संबंध में।

कृपया उपर्युक्त विषयक सु0श्री दीप्ति अनुभूति, मो0नं0-9871916807, एवं सु0श्री प्रियंका खात्री, स्टैंडिंग अधिवक्ता, उ0प्र0 राज्य ने अपने ई-मेल दिनांक-10.04.2026 (ई-मेल पत्र अनुलग्नको सहित संलग्न) का अवलोकन करने का कष्ट करें, जिसके द्वारा Original Application no.-222/2026 नरेन्द्र सिरौली बनाम उ0प्र0 राज्य व अन्य में उ0प्र0 के मथुरा जिले में संचालित रेस्टोरेंट, लॉन, रिसार्ट और ढावों द्वारा पर्यावरण का उल्लंघन किये जाने पर मिट्टी मृ-जल और बमुना नदी प्रदूषित हो रही है, जिसके सम्बन्ध में मा0 अधिकरण द्वारा दिनांक-09.04.2026 को याद सुनवाई आदेश पारित करने हुये प्रकरण में 04 सप्ताह के अन्दर प्रतिशपथ-पत्र दाखिल किये जाने हेतु निर्देशित किया गया है। प्रकरण मथुरा से सम्बन्धित है जिसमें सुनवाई हेतु दिनांक-24.07.2026 तिथि नियत है।

अतः निदेशानुसार Original Application no.-222/2026 नरेन्द्र सिरौली बनाम उ0प्र0 राज्य व अन्य में आपको नामित किया जाता है साथ ही निर्देशित किया जाता है कि माननीय न्यायाधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक-09.04.2026 (छायाप्रति संलग्न) में की गयी अपेक्षानुसार प्रकरण में समय से प्रतिशपथ-पत्र दाखिल करने व समय-समय पर प्रभावी पैरवो/अनुश्रवण करते हुये कृत कार्यवाही की आख्या इस मुख्यालय को यथासमय उपलब्ध कराना सुनिश्चित करेंगे।
संलग्नक:उपरोक्तानुसार।

(सूर्यकान्त त्रिपाठी)

पुलिस उप महानिरीक्षक,

निमित्त-महानिदेशक,

उ0प्र0 अग्निशमन तथा आपात सेवा
लखनऊ।

प्रतिलिपि:- सु0श्री दीप्ति अनुभूति, मो0नं0-9871916807, एवं सु0श्री प्रियंका खात्री, स्टैंडिंग अधिवक्ता, उ0प्र0 राज्य को उनके ई-मेल दिनांक-10.04.2026 के क्रम में सूचनार्थ।

(ई-मेल-diptianubhuti@gmail.com, advpriyankaswami@gmail.com)

प्रतिलिपि- विशेष सचिव, गृह(पुलिस) अनुभाग-3/8 उ0प्र0 शासन।

वरिष्ठ पुलिस अधीक्षक, मथुरा को सूचनार्थ एवं अपने स्तर से मुख्य अग्निशमन अधिकारी, मथुरा को प्रकरण से सम्बन्धित कार्यवाही किये जाने हेतु निर्देशित करने का कष्ट करें।

प्रतिरिक्त
for na

S.P. MTA
18 MAY 2026

प्राप्त संख्या

कृपया निर्वाह आदेश को क्रम में संलग्न अनुप्रधान कर मा0 उ0प्र0 न्यायालय कक्षाधार में दाखिल कर अनुप्रधान किए गये कार्यवाही करें।

प्रमाणित

Scanned with CamScanner

(2)



कार्यालय मुख्य अग्निशमन अधिकारी, मथुरा

भूतेश्वर, कृष्णानगर, मथुरा ईमेल आईडी-cfofs.mt-up@gov.in, मो0-9999872222

पत्र सं0:-सीएफओ/मीमो/मथुरा/2026/261

दिनांक: जुलाई 03, 2026

अग्निशमन अधिकारी

अग्निशमन केन्द्र-भूतेश्वर

जनपद-मथुरा।

विषय:-Original Application no 222/2026 नरेन्द्र सिरौही बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में।

कृपया उपरोक्त विषयक पुलिस उप महानिरीक्षक, उ0प्र0 अग्निशमन तथा आपात सेवा लखनऊ के पत्र संख्या-एफ0 एस0-05-(07)-2026 दिनांक-लखनऊ, जुलाई 01, 2026 (संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से Original Application no 222/2026 नरेन्द्र सिरौही बनाम उ0प्र0 राज्य व अन्य में उ0प्र0 के मथुरा जिले में संचालित रेस्टोरेंट, लॉन, रिसार्ट और ढाबों द्वारा पर्यावरण उल्लंघन किये जाने पर मिट्टी भू-जल और यमुना नदी प्रदूषित हो रही है, जिसके सम्बन्ध में मा0 अधिकरण द्वारा दिनांक-09.04.2026 को वाद सुनवाई आदेश पारित करते हुये प्रकरण में 04 सप्ताह के अन्दर प्रतिशपथ-पत्र दाखिल किये जाने हेतु निर्देशित किया गया है। इस प्रकरण में प्रतिशपथ-पत्र दाखिल किये जाने हेतु रिट में उल्लेखित सूची में अंकित भवनों का स्थलीय निरीक्षण कर अग्निशमन अधिकारी/अग्निशमन द्वितीय अधिकारी भूतेश्वर/मांट/कोसीकलां द्वारा निर्धारित प्रारूप में सूचना अधोहस्ताक्षरी कार्यालय में उपलब्ध करायी गयी है।

अतः आपको निर्देशित किया जाता है कि आप प्रभारियों अधिकारियों द्वारा उपलब्ध करायी गयी उक्त सूचना को अधोहस्ताक्षरी कार्यालय से प्राप्त कर डी0जी0सी0 सिविल; मथुरा/विधि प्रकोष्ठ शाखा, पुलिस कार्यालय मथुरा से सम्पर्क स्थापित कर मा0 अधिकरण, नई दिल्ली में दाखिल किये जाने वाला प्रतिशपथ-पत्र तैयार कराकर अधोहस्ताक्षरी कार्यालय में यथाशीघ्र उपलब्ध कराना सुनिश्चित करें। जिससे कि प्राप्त प्रतिशपथ-पत्र को समय से मा0 अधिकरण, नई दिल्ली में दाखिल किया जा सके। उक्त प्रकरण मा0 न्यायालय से सम्बन्धित है, जिसके कारण प्रकरण को सर्वोच्च वरीयता प्रदान करें। विलम्ब के लिए आप स्वयं उत्तरदायी होंगे।

संलग्नक-यथोपरि-01वर्क।

(अरुण कुमार सिंह) 03.07.26
मुख्य अग्निशमन अधिकारी
मथुरा।

क्रम सं०	भवन का नाम व पता	उ०प्र० अग्निशमन तथा आपात सेवा अधिनियम 2022 से आच्छादित नहीं है	उ०प्र० अग्निशमन तथा आपात सेवा अधिनियम 2022 से आच्छादित है	कालम 4 के अन्तर्गत है और एनओसी प्राप्त है	कालम 4 के अन्तर्गत है और एनओसी प्राप्त नहीं है	अन्य विवरण
1	Zoca Café - Moti Manzil, NH-2, Krishna Nagar, Mathura-281001	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
2	Urban Roof Top Café - Jaisingh Pura, NH-19, Opp. Cng Station Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
3	The Mystic Palms Near Mandi Samiti, Shrinathpuram Colony, NH-19, Mathura-281001	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
4	The Mansion Court Yard Jaisingh Pura, NH-19, Vrindavan, Mathura-281121	आच्छादित नहीं है	-	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
5	The Foodies Bar Shop No.17-B, Moti Manzil, Near Highway Plaza, NH-19, Mathura-28100	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
6	The Hangout Café Krishna Nagar, NH-19, Near Goverdhan Chauraha, Mathura-281004	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
7	The Lounge Omaxe, Eternity, Chatikara, Mathura-281121	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
8	The Trunk Rooftop Restaurant 4th Floor, Madhavpuri, Royal Enfield Showroom, NH-19, Mathura 281001	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
9	Spice Symphony Near Aggarwal Restaurant, Pushpa Hotel, NH-19, Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
10	Shree Radhe Krishna Dhaba Near Rajiv Academy, NH-19, Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
11	Shri Banke Bihari Family Dhaba Near Rajiv Academy, NH-19, Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
12	Shri Dauji Restaurant Jait, NH-19, Near Footover Bridge, Mathura-281406	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
13	Shri Girraj Ji Maharaj Dhaba Chander Nagar, Near Rajiv Academy, NH-19, Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
14	Shri Krishna Family Dhaba Jait, NH-19, Mathura-281406	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	

(आग्निशमन अधिकारी)
आग्निशमन अधिकारी
कोसीकलाँ, मथुरा

(आग्निशमन अधिकारी)
आग्निशमन अधिकारी
मौद - मथुरा

15	Route 66 Café & Restro Near Mandi Samiti, Naraich, NH-19, Mathura-281004	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
16	Sagar Ratna Omaxe, Eternity, Chatikara, Mathura-281121	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
17	Pine & Dine Rooftop Café F-913, Mahavidya Colony, Govind Nagar, Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
18	Moti Mahal Delux, Vrindavan Omaxe, Eternity, Chatikara, Mathura-281121	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
19	Mumbai Chaupati NH-19, Near Highway Plaza, Mandi Bypass, Mathura-281001	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
20	Muriwala Hotel & Restaurant Near ICICI Bank & Balaji Ashram, Ramn Reiti, Vrindavan-281121	आच्छादित नहीं है	-	एनओसी प्राप्त की है	एनओसी की आवश्यकता नहीं है
21	Heera Courtyard NH-19, Opp. Nayati Hospital & CNG Pump, Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त की है	एनओसी की आवश्यकता नहीं है
22	Haldiram's Plot No.225/18, G. F. Sonkh Rd, Radhika Vihar, Mathura-281001	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है
23	Fox Fire Roof Top Cafe, City Center Mall, Radhika Vihar, Mathura-281004	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
24	Barista Country Omaxe, Eternity, Chatikara, Mathura-281121	आच्छादित नहीं है	-	एनओसी प्राप्त की है	एनओसी की आवश्यकता नहीं है
25	Basera Restaurant & Hotel 141/6, NH-19, Shri Radha Puram, Mathura-281001 21	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
26	Agrawal Restaurant Near Maheshwari Hospital, NH-19, Mathura-281003	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
27	Tulip Resorts Masani Rd, Garraikendra, Mathura-281003	-	आच्छादित है	एनओसी प्राप्त नहीं की है	एनओसी प्राप्त नहीं की है
28	Vrinda Anandam Resort VIP Rd, Sunrakh, Opp. Isckon Food Life, Vrindavan-2811	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है
29	The Swastik Hotel & Resort Sunrakh Rd, Opp. Indian Public School, Vrindavan-281121	आच्छादित नहीं है	-	एनओसी प्राप्त की है	एनओसी की आवश्यकता नहीं है
30	The Grand ND Resort Sunrakh Rd, Near Indian Public School, Vrindavan-281121	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है

अग्निशमन अधिकारी
कांसीकलॉ, मथुरा

अग्निशमन द्वितीय अधिकारी
मॉट - मथुरा



31	The Lalita Grand Hotel Near Veterinary Nursery, Aurangabad, Gokul Banger, Mathura-281001	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
32	The Mansion Hotel Govind Nagar, Near shri Krishna Janmabhoomi, Mathura-281001	आच्छादित नहीं है	-	एनओसी प्राप्त की है	एनओसी की आवश्यकता नहीं है	
33	Shri Radha Brij Vasundhara Resort Goverdhan Parikrama Marg, Aanyor, Goverdhan-281123	आच्छादित नहीं है	-	एनओसी प्राप्त की है	एनओसी की आवश्यकता नहीं है	
34	Shri Radha Nikunj Opp. Prem Mandir, Vrindavan Marg, Mathura-281121	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
35	MVT Guesthouse & Restaurant Behind ISKCON Temple, Vrindavan-281121	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
36	Meera Madhav Resort Mathura Vrindavan Marg, Vatsalya Gram, Mathura-281121	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
37	M D Farms & Resorts NH-2, Near Syad, Mathura-281003	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
38	Keshav Prabhas Resort Keshav Nagar, Chaitanya Vihar, Vrindavan-281121	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
39	Kridha Residency Near Prem Mandir, Vrindavan-281121	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
40	Heera Celebration Hotel Dampier Nagar, Opp. Kaila Devi Temple, Mathura-281001	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
41	Heera Continental Hotel Near SBI Bank, Mayur Vihar, Mathura-281001	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
42	Fortune International by Olive Goverdhan Chauraha, Surya Nagar, Mathura-281004	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
43	Dwapar Resorts 162km Stone, NH-19, Dharamlok Nagar, Mathura-281122	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	
44	Abhinandan Hotel NH-19, Near Goverdhan Chauraha, Mathura-281004	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
45	Aryavilas Hotel K2S Spire, Royal Enfield Showroom, NH-19, Maholi, Mathur-281001	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
46	Kanchan Residency Dampier Nagar, Opp. Kaila Devi Temple, Mathura-281001	आच्छादित नहीं है	-	एनओसी प्राप्त नहीं की है	एनओसी की आवश्यकता नहीं है	

(आमक सिंह)
अग्निशमन अधिकारी
मथुरा

(किशन सिंह)
अग्निशमन द्वितीय अधिकारी
मॉट - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

47	Krishna Valley Resort Jait, NH-19, Mathura-281406	-	आच्छादित है	एनओसी प्राप्त की है	एनओसी प्राप्त की है	
48	Madhuvan Hotel Dwarka Enclave, Krishna Nagar, Mathura-281001	-	आच्छादित है	एनओसी प्राप्त नहीं की है	एनओसी प्राप्त नहीं की है	
49	Wingston A Treehouse Hotel Rangili Mahal Barsana Mathura-281405	आच्छादित नहीं है	-	एनओसी प्राप्त की है	-	
50	UP85 Brij Bhogdhaba NH-19 Kotwan Kosikalan Mathura	-	-	-	प्रतिष्ठान बन्द है। कार्यशील नहीं है।	
51	Sukh Sagar Hotel/dhaba NH-19 Kotwan Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है	
52	Sukhdev Dhaba NH-19 Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है	
53	Shreeji Balaji Family dhaba Barsana Mathura	आच्छादित नहीं है	-	-	एनओसी की आवश्यकता नहीं है	
54	Sonu Dhaba Chaumuhan Mathura	-	-	-	प्रतिष्ठान बन्द है। कार्यशील नहीं है।	
55	Shri Girraj Maharaj Dhaba NH-19 Kotwan Kosikalan Mathura	-	-	-	प्रतिष्ठान बन्द है। कार्यशील नहीं है।	
56	Shree Ladliji Family Dhaba Barsana Mathura	आच्छादित नहीं है	-	-	एनओसी की आवश्यकता नहीं है	
57	Shree Radharani Dhaba NH-19 Kotwan Kosikalan Mathura	-	-	-	प्रतिष्ठान बन्द है। कार्यशील नहीं है।	
58	Shree Krishna Dhaba NH-19 Kotwan Kosikalan Mathura	-	-	-	प्रतिष्ठान बन्द है। कार्यशील नहीं है।	
59	Shree Ram Restaurant NH-19 Nabipur Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है।	
60	Shriji Vyanjan Dhaba Akbarpur Chhata Mathura	-	-	-	प्रतिष्ठान बन्द है। कार्यशील नहीं है।	
61	Shree Khoobchand Dhaba Nari-Semri Chhata Mathura	-	-	-	प्रतिष्ठान बन्द है। कार्यशील नहीं है।	

(आलोक सिंह)
भारी अग्निशमन अधिकारी
कोसीकलॉ, मथुरा

किशन लाल
अग्नि शमन द्वितीय अधिकारी
मॉट - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

62	Shree Radharani orchid Hotel Barsana Mathura	आच्छादित नहीं है	-	एनओसी प्राप्त की है	-
63	Shri RadhaRani Family Bhojnalay Chaumuhan Mathura	-	-	-	कार्यशील नहीं है।
64	Rudra ShivaBai Mama Yadav Hotel NH-19 Kotwan Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है
65	Om Shiva Restaurant NH-19 Kotwan Kosikalan Mathura	-	-	-	कार्यशील नहीं है।
66	Royal India Dhaba Nari-Semri Chhata Mathura	आच्छादित नहीं है	-	-	एनओसी की आवश्यकता नहीं है
67	Sagar Ratna Hotel NH-19 Kotwan Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है।
68	NH Royal King NH-19 Kotwan Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है।
69	NH 19 Dhaba near K.D.Medical Chhata Mathura	आच्छादित नहीं है	-	-	एनओसी की आवश्यकता नहीं है
70	Murthal Dhaba NH-19 Kotwan Kosikalan Mathura	-	-	-	कार्यशील नहीं है।
71	Moti Mahal Dhaba NH-19 Kotwan Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है
72	Muniji Restaurant NH-19 Kotwan Kosikalan Mathura	आच्छादित नहीं है	-	-	एनओसी की आवश्यकता नहीं है
73	Mannat Dhaba NH-19 Kotwan Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है
74	Laadli Ju Dhaba 110 km milestone NH-19 Chhata Mathura	-	-	-	कार्यशील नहीं है।
75	Hotel Sukh Sagar NH-19 Kotwan Kosikalan Mathura	-	आच्छादित है	-	एनओसी की प्राप्त नहीं की है
76	Haldiram's NH-19 Kotwan Kosikalan Mathura	आच्छादित नहीं है	-	एनओसी प्राप्त की है	-
77	Gulshan Dhaba NH-19 Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है
78	Gulshan Family Dhaba NH-19 Kosikalan Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है
79	Burger King NH-19 Kotwan Kosikalan Mathura	आच्छादित नहीं है	-	एनओसी प्राप्त की है	-

(आलाउद्दीन सिंह)
प्रभारी अग्निशमन अधिकारी
कोसीकलाँ, मथुरा

(किशन लाल)
अग्निशमन द्वितीय अधिकारी
मॉट - मयूख

(विश्वनाथ सिंह)
अग्निशमन अधिकारी
मथुरा

80	Brij Royal King NH-19 Kotwan Kosikalan Mathura	आच्छादित नहीं है	-	-	एनओसी की आवश्यकता नहीं है
81	Brij Sukhdev Semri NH-19 Chhata Mathura	-	आच्छादित है	-	एनओसी प्राप्त नहीं की है
82	Barista NH-19 Kotwan Kosikalan Mathura	आच्छादित नहीं है	-	एनओसी प्राप्त की है	-
83	The Vrindavan bite yumuna express way panigaon mathura	-	-	-	कार्यशील नहीं है।
84	Sukhdev dhaba yumuna expressway panigaon mathura	-	-	-	एनओसी की आवश्यकता नहीं है
85	Shree Gwaliya dhaba Vrindavan kat yumuna express way mathura	-	-	-	कार्यशील नहीं है।
86	Shree khatu shyam yumuna expressway panigaon mathura	-	-	-	एनओसी की आवश्यकता नहीं है
87	Shree radhe krishn family dhaba yumuna express way garhsauli mathura	-	-	-	कार्यशील नहीं है।
88	Shiva dhaba sureer panigaon road yumuna express way mathura	-	-	-	कार्यशील नहीं है।
89	Royal hotel and resturent near yumuna express way raya kat mathura	-	-	-	कार्यशील नहीं है।
90	New shukdev yumuna express way panigao mathura	-	-	-	कार्यशील नहीं है।
91	Mannat dhaba panigaon mathura	-	-	-	कार्यशील नहीं है।
92	Indian family dhaba yumuna express way panigaon mathura	-	-	-	कार्यशील नहीं है।
93	Gulshan no 1 dhaba Vrindavan kat mathura	-	-	-	एनओसी की आवश्यकता नहीं है
94	The Rules club Resort expressway panigaon mathura	-	आच्छादित है	एनओसी प्राप्त की है	-
95	Green sarover hotel raman reti marg mahavan mathura	-	-	-	एनओसी की आवश्यकता नहीं है
96	Shri radha Bhopat dhaba & Garden	-	-	-	एनओसी की आवश्यकता नहीं है

(आलोक सिंह)
भारी अग्निशमन अधिकारी
कोसीकलाँ, मथुरा

(किशन लखन)
अग्निशमन द्वितीय अधिकारी
मॉट - मथुरा

(राजेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

97	SHri banke bihari family dhaba near express way deewana laddu gopal road mathura 281121	-	-	-	एनओसी की आवश्यकता नहीं है	
98	Shri chakradhari dhaba near express way deewana laddu gopal road mathura 281121	-	-	-	एनओसी की आवश्यकता नहीं है	

(आलोक सिंह)
भारी अग्निशमन अधिकारी
कोसीकलाँ, मथुरा

किशन लाल
अग्नि शमन द्वितीय अधिकारी
मौंट - मयुरा

अग्निशमन अधिकारी
मथुरा

मुख्य अग्निशमन अधिकारी,

जनपद मथुरा।

कृपया वरिष्ठ पुलिस अधीक्षक जनपद मथुरा ने अपने पत्र संख्या:- एसटीई-अन्य-बी(17)/2026 दिनांक - 19.02.2026 के माध्यम से श्री सुनील कुमार सिंह, मुख्य अग्निशमन अधिकारी/ नोडल अधिकारी (भवन), नि० महानिदेशक, उ०प्र० अग्निशमन तथा आपात सेवा मुख्यालय लखनऊ के पत्रा- एफ०एस० - 1851(1)-2026/मथुरा/आगरा जोन दिनांक:- 18.02.2026 के माध्यम से प्राप्त आवेदक श्री नरेन्द्र सिरौही निवासी म०नं० - 05 नम्बर 02 ग्राम कुरैशीपुर एन०आई०टी० के प्रार्थना पत्र की छायाप्रति संलग्न कर भेजी जा रही है, जिसकी विषयवस्तु स्वतः स्पष्ट है।

अतः आपको निर्देशित किया जाता है कि सन्दर्भित प्रकरण में संलग्न पत्रों का अध्ययन कर अपेक्षित कार्यवाही / जाँच कराते हुये कृत कार्यवाही की अपेक्षित वाँछित आख्या 03 दिवस में अद्योहस्ताक्षरी कार्यालय को उपलब्ध कराना सुनिश्चित कराना सुनिश्चित करें। जिससे आख्या सर्वसम्बन्धित को समयबद्ध प्रेषित की जा सकें।

पत्र संख्या- वाचक- अ०पु०अ०-54/ 2026

दिनांक - फरवरी 28, 2026

Ashu
(अवनीश कुमार मिश्र)

अपर पुलिस अधीक्षक, अपराध

जनपद मथुरा।

fso/fss0- भूते०/कोली/मोट/केजेएस

कृप अपेक्षित आख्या तत्काल उपलब्ध कराये।

(अरुण कुमार सिंह)
मुख्य अग्निशमन अधिकारी
मथुरा।

03/MAR 2026



कार्यालय · मुख्य अग्निशमन अधिकारी, मथुरा

भूतेश्वर, कृष्णानगर, मथुरा ईमेल आईडी-cfofs.mt-up@gov.in, सीयूजी मो0-9454418357

पत्र सं0:-सीएफओ/मीमो/मथुरा/2026/१९

दिनांक:मार्च 29/2026

सेवा में,

अपर पुलिस अधीक्षक, अपराध
मथुरा।

विषय:- 500 से अधिक होटल, रेस्तरां, बैक्वेट हाल और ढाबों द्वारा बड़े पैमाने पर पर्यावरण उत्लंघन के आरोप के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या:-वाचक-अ0पु0अ0-54/2026 दिनांक:- फरवरी, 28,2026 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा वरिष्ठ पुलिस अधीक्षक मथुरा के पत्र संख्या:-एसटीई-अन्य-बी(17)/2016 दिनांक:-19.02.2026 एवं मुख्य अग्निशमन अधिकारी/नोडल अधिकारी (भवन), नि0 महानिदेशक, उ0प्र0 अग्निशमन तथा आपात सेवा मुख्यालय लखनऊ के पत्रांक एफ0एस0-1851(1)-2026/मथुरा/आगरा जोन दिनांक:- 18.02.2026 के माध्यम से आवेदक श्री नरेन्द्र सिरौही निवासी मंन0 05 नम्बर 02 ग्राम कुरैशी एन0आई0टी0 के प्रार्थना पत्र द्वारा जनपद मथुरा में अनिवार्य वैधानिक अनुमतियों के बिना संचालित 500 से अधिक वाणिज्य प्रतिष्ठानों द्वारा पर्यावरण कानूनों के व्यापक और व्यवस्थित उत्लंघन के सम्बन्ध में जाँच करते हुए कृत कार्यवाही की वांछित आख्या उपलब्ध कराने हेतु निर्देशित किया गया है, जिसके कम में सादर अवगत कराना है कि उ0प्र0 अग्निशमन तथा आपात सेवा मुख्यालय लखनऊ के द्वारा समय-समय पर चलाये जा रहे स्कीम योजना के अन्तर्गत जनपद मथुरा में होटलों, रेस्तरां, बैक्वेट हॉल और ढाबों का अग्निसुरक्षा के दृष्टिकोण से निरीक्षण कराया जाता है एवं भवन में विद्यमान कमियों के सम्बन्ध में भवन स्वामी/प्रबन्धक को निर्देशित भी किया जाता है, इसके अतिरिक्त भवन में कार्यकरत स्टाफ को भवन में स्थापित अग्निशमन उपकरणों को चलाने की विधियों से भी अवगत कराया जाता है।

अतः आख्या सादर सेवा में प्रेषित है।

29.3.26
मुख्य अग्निशमन अधिकारी
मथुरा।

क्रम सं०	भवन का नाम	लॉगिद्यूड	लेटीद्यूड	उ०प्र० अग्निशमन तथा आपात सेवा अधिनियम 2022 से आच्छादित नहीं है	उ०प्र० अग्निशमन तथा आपात सेवा अधिनियम 2022 से आच्छादित है	कालम 6 के अन्तर्गत है और एनओसी प्राप्त है	कालम 6 के अन्तर्गत है और एनओसी प्राप्त नहीं है	अन्य विवरण
1	Aarav Grand Hotel	27.4928225	77.6651256	आच्छादित नहीं है	—	—	—	—
2	Abhiraj Resort	27.433828	77.696906	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
3	Adi Shree Palace	27.520690	77.667098	आच्छादित नहीं है	—	—	—	—
4	Agra Hotel	27.5020220	77.6891179	आच्छादित नहीं है	—	—	—	—
5	Agra Vatika	27.520690	77.667098	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
6	Agrahari Dham	27.564724	77.676555	आच्छादित नहीं है	—	—	—	—
7	Agrawal Inn Guest House	27.4750123	77.6756003	आच्छादित नहीं है	—	—	—	—
8	Ajay Hotel	27.5122011	77.6541389	आच्छादित नहीं है	—	—	—	एनओसी है
9	Akash Garden	27.493534	77.694638	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
10	Amar Palace	27.4911698	77.6758581	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
11	Anamsa Residency	27.5692694	77.671048	आच्छादित नहीं है	—	—	—	—
12	Anand Guest House	27.4942182	77.6725097	आच्छादित नहीं है	—	—	—	—
13	Anand Niketan Guest House	27.564482	77.678781	आच्छादित नहीं है	—	—	—	—
14	Anand Sewa Dham	27.564383	77.678933	आच्छादित नहीं है	—	—	—	—
15	Ananda Castle	27.5746582	77.6740064	आच्छादित नहीं है	—	—	—	—
16	Ananda Garden	27.522836	77.666033	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
17	Ananda Krishna Van	27.574744	77.673714	आच्छादित नहीं है	—	—	—	—
18	Anandam Poolside Garden	27.570724	77.653642	—	—	—	—	भवन उपलब्ध नहीं है।
19	Anandvan Restaurant	27.444688	77.689619	आच्छादित नहीं है	—	—	—	—
20	Anvi Guest House	27.479278	77.656332	आच्छादित नहीं है	—	—	—	—
21	Apple Green Hotel	27.518001	77.666537	आच्छादित नहीं है	—	—	—	—
22	Atithya Palace Hotel	27.492554	77.677245	आच्छादित नहीं है	—	—	—	—
23	B'P Emerald	27.4788643	77.6409565	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
24	Babu Resort	27.676223	77.382161	आच्छादित नहीं है	—	—	—	—

अग्निशमन अधिकारी
कोसीकलां, मथुरा

अग्निशमन द्वितीय अधिकारी
मॉट - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

25	B.R. Garden Marriage Home	27.435620	77.704357	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
26	Banshiwal Dham	27.4778783	77.6763308	आच्छादित नहीं है	—	—	—	—
27	Barsana Palace	27.720516	77.487042	आच्छादित नहीं है	—	—	—	—
28	Bansiwala Restaurant	27.653121	77.380113	आच्छादित नहीं है	—	—	—	—
29	Basera Brij Bhoomi	27.5683347	77.6889815	आच्छादित नहीं है	—	—	—	एनओसी है
30	Basera Hotel	27.5095207	77.6530104	आच्छादित नहीं है	—	—	—	—
31	Best Western Hotel	27.570023	77.655997	आच्छादित नहीं है	—	—	—	एनओसी है
32	Bhavani Shankar Gautam Seva Sadan	27.577780	77.666616	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
33	Blue Diamond Resort	27.498855	77.620163	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
34	Braj Rani Garden	27.416779	77.693847	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
35	Brajdharm Hotel	Barsana	27.6454092	आच्छादित नहीं है	—	—	—	—
36	Brij Dham Guest House	27.4938322	77.6769692	आच्छादित नहीं है	—	—	—	—
37	Brij Eternity Hotel	27.564798	77.639638	—	—	—	—	—
38	Brij Samrat Wedding Garden	27.460243	77.675675	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
39	Brij Vatika Marriage Home	27.506875	77.699760	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
40	Brijwasi Guest House	27.4896746	77.6569348	आच्छादित नहीं है	—	—	—	—
41	Brijwasi Lands Inn	27.522886	77.665980	—	आच्छादित है	एनओसी प्राप्त है	—	—
42	Brijwasi Royal Hotel	27.4895435	77.6784548	—	आच्छादित है	एनओसी प्राप्त है	—	—
43	Buddha Dham	27.5669137	77.6713020	आच्छादित नहीं है	—	—	—	—
44	C.B.	27.519020	77.666877	आच्छादित नहीं है	—	—	—	—
45	C2 Hotel	27.43183	77.698059	आच्छादित नहीं है	—	—	—	एनओसी है
46	Captain Guest House	27.476246	77.656392	आच्छादित नहीं है	—	—	—	—
47	CDS Resort	27.452463	77.663161	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
48	Chandra Garden Hotel	27.498970	77.458005	आच्छादित नहीं है	—	—	—	—
49	Chandrika Green Resorts	27.5823632	77.6283200	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
50	Country Inn Hotel	27.577131	77.652969	—	—	—	—	निर्माणाधीन है, भवन कार्यशील नहीं है
51	Crescent Garden & Shehnai	27.472620	77.695963	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
52	Crystal Guest House	27.476798	77.656255	आच्छादित नहीं है	—	—	—	—

अग्निशमन अधिकारी
कोसीकलां, मथुरा

अग्निशमन द्वितीय अधिकारी
मॉट - मथुरा

अग्निशमन अधिकारी
मथुरा

53	Dau Ji Residency	27.488138	77.655902	आच्छादित नहीं है	-	-	-	-
54	Deep Palace Inn	27.472672	77.677886	आच्छादित नहीं है	-	-	-	-
55	Deep Palace	27.547598	77.745594	आच्छादित नहीं है	-	-	-	-
56	Divine Elegance Hotel	27.559108	77.665229	आच्छादित नहीं है	-	-	-	पेडिंग
57	Divinity Hotel	27.509217	77.671700	आच्छादित नहीं है	-	-	-	एनओसी है
58	Divinity By Audra Hotel	27.509309	77.671557	आच्छादित नहीं है	-	-	-	-
59	Divy Dhaam	27.562817	77.672672	आच्छादित नहीं है	-	-	-	-
60	Duke Palace Hotel	27.524082	77.665364	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
61	Elegance Resort	27.5953987	77.6424656	-	आच्छादित है	एनओसी प्राप्त है	-	-
62	Florence Garden	27.524602	77.664908	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
63	G S Farms's	27.499837	77.644379	-	आच्छादित है	एनओसी प्राप्त है	-	-
64	Galaxy Hotel	Masani	27.520979	आच्छादित नहीं है	-	-	-	-
65	Ganesh Guest House	27.505308	77.666443	आच्छादित नहीं है	-	-	-	-
66	Ganga Palace	27.490624	77.677480	आच्छादित नहीं है	-	-	-	-
67	Ganpati Palace	27.4965148	77.6704016	-	आच्छादित है	एनओसी प्राप्त है	-	-
68	Geet Govind Hotel	27.5706666	77.6701282	आच्छादित नहीं है	-	-	-	एनओसी है
69	Geeta Dham	27.577780	77.666616	आच्छादित नहीं है	-	-	-	-
70	Giriraj Residency	Barsana	27.652414	आच्छादित नहीं है	-	-	-	-
71	Girivar Nikunj	27.488278	77.458465	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
72	Gopika Resort	27.567494	77.637046	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
73	Gokul Inn	27.4953591	77.4578592	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
74	Gomti Palace	27.4352890	77.4951299	आच्छादित नहीं है	-	-	-	-
75	Gopal Dham Guest House	27.503538	77.474437	आच्छादित नहीं है	-	-	-	-
76	Goverdhan Palace	27.461078	77.673210	-	आच्छादित है	एनओसी प्राप्त है	-	-
77	Govind Bhawan	27.575906	77.703702	आच्छादित नहीं है	-	-	-	-
78	Govind Resort	27.527768	77.653372	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
79	Green Land Hotel	27.5095665	77.6696139	आच्छादित नहीं है	-	-	-	एनओसी है
80	Green Valley Residency	27.525531	77.663814	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
81	GSM Hotel	27.5696935	77.6707183	आच्छादित नहीं है	-	-	-	-
82	Gulmohar Hotel	27.499475	77.612564	आच्छादित नहीं है	-	-	-	-
83	Guru Kripa Garden	27.490505	77.468883	-	आच्छादित है	एनओसी प्राप्त है	-	-

अग्निशमन अधिकारी
कोसीकलां, मथुरा

अग्नि शमन द्वितीय अधिकारी
मौट - मथुरा

नरेश कुमार सिंह
अग्निशमन अधिकारी
मथुरा

84	Gwala Dham	27.5681344	77.6630026	आच्छादित नहीं है	—	—	—	—
85	Hanuman Vatika	27.524628	77.664592	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
86	Hare Krishan Orchid Resort	27.577780	77.666616	—	आच्छादित है	एनओसी प्राप्त है	—	—
87	Hare Krishna Ambiance Hotel	27.561237	77.668096	—	आच्छादित है	एनओसी प्राप्त है	—	—
88	Hare Krishna Farm	27.571286	77.705676	आच्छादित नहीं है	—	—	—	—
89	Hari Vilas Bhawan Hotel	27.564194	77.677336	आच्छादित नहीं है	—	—	—	—
90	Harsh Farms	27.498855	77.620163	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
91	Heera Crystal Inn	27.491499	77.681353	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
92	Heera Invitation	27.493094	77.677679	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
93	Hi View Resort	27.5754351	77.6147725	—	आच्छादित है	एनओसी प्राप्त है	—	—
94	Hide Away Studios	27.565873	77.661394	—	आच्छादित है	एनओसी प्राप्त है	—	—
95	Holkar Seva Sadan	27.569402	77.693319	आच्छादित नहीं है	—	—	—	—
96	Hotel Govind Residency	27.497406	77.469789	आच्छादित नहीं है	—	—	—	एनओसी है
97	Hotel Vrindavan	27.496810	77.653906	आच्छादित नहीं है	—	—	—	—
98	Idhayan Palace	27.5697503	77.6593290	—	आच्छादित है	एनओसी प्राप्त है	—	—
99	Itsy Hotels Anjali Mahal	27.475155	77.674672	आच्छादित नहीं है	—	—	—	—
100	Krishna Residency	Hotel	27.500519	आच्छादित नहीं है	—	—	—	—
101	Jayanti Dham Hotel	27.509511	77.669238	आच्छादित नहीं है	—	—	—	एनओसी है
102	Jai Devi Seva Sadan	27.498203	77.634010	आच्छादित नहीं है	—	—	—	—
103	Jyoti Plaza	27.432590	77.697668	आच्छादित नहीं है	—	—	—	—
104	K.M.B. Hotel	27.507348	77.672086	आच्छादित नहीं है	—	—	—	—
105	Kadamb Kunj Hotel	27.583271	77.704509	आच्छादित नहीं है	—	—	—	—
106	Kadamb Resort Spiritual	27.5660860	77.6698449	आच्छादित नहीं है	—	—	—	—
107	Kalindi Hotel	27.570144	77.675313	आच्छादित नहीं है	—	—	—	—
108	Kansai Anandam Suites Vrindavan	27.577131	77.652969	आच्छादित नहीं है	—	—	—	—
109	KCR	Anandvan	27.443545	आच्छादित नहीं है	—	—	—	—
110	Kedar Dham Hotel	27.513633	77.673686	आच्छादित नहीं है	—	—	—	—
111	Khandelwal Sewa Sadan	27.499774	77.647476	—	आच्छादित है	एनओसी प्राप्त है	—	—
112	Kirti Mandir Canteen	27.654524	77.381669	आच्छादित नहीं है	—	—	—	—
113	Kisan Palace	27.561952	77.712573	आच्छादित नहीं है	—	—	—	—
114	Kishan Palace	27.491300	77.677348	आच्छादित नहीं है	—	—	—	—

ST/11

अग्निशमन अधिकारी
कोसीकलां, मथुरा

किशन लाल
अग्निशमन द्वितीय अधिकारी
मथुरा

नरेश कुमार सिंह
अग्निशमन अधिकारी
मथुरा

115	Krishna Cottage	27.573829	77.673190	आच्छादित नहीं है	-	-	-	-
116	Krishna Garden	27.520690	77.667098	-	आच्छादित है	एनओसी प्राप्त है	-	-
117	Krishna Green	27.496995	77.661214	-	आच्छादित है	एनओसी प्राप्त है	-	-
118	Krishna International Hotel	27.5786	77.677032	आच्छादित नहीं है	-	-	-	-
119	Krishna Resort	27.359803	77.578215	आच्छादित नहीं है	-	-	-	-
120	Krishna Vaibhav Resort	27.563213	77.656997	आच्छादित नहीं है	-	-	-	-
121	Krishna Vatika Marriage	27.448673	77.686968	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
122	Krishnam Guest House	27.505026	77.666823	आच्छादित नहीं है	-	-	-	-
123	Kuki Restaurant	27.655699	77.382404	आच्छादित नहीं है	-	-	-	-
124	Kunj Residency	27.481686	77.661758	आच्छादित नहीं है	-	-	-	-
125	L.R. Regency	27.477251	77.677695	आच्छादित नहीं है	-	-	-	-
126	Laddu Mohan Dham	27.5682390	77.6714060	आच्छादित नहीं है	-	-	-	-
127	Laxmi Bhawan Dharamshala	27.500892	77.690717	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
128	Laxmi Hotel	27.658788	77.384420	-	आच्छादित है	एनओसी प्राप्त है	-	-
129	Lee Inn Resort	27.451163	77.661916	आच्छादित नहीं है	-	-	-	-
130	Lime Tree Hotel and Banquet	27.563735	77.623582	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
131	Lotus Grand Hotel	27.524602	77.664908	-	आच्छादित है	एनओसी प्राप्त है	-	-
132	Maa Gayatri Garden	27.359549	77.578293	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
133	Maa Sarawati Marriage	27.490305	77.657972	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
134	Maa Shyama Pyari Residency	27.564194	77.677336	आच्छादित नहीं है	-	-	-	-
135	Maa Vaishno Farm House	27.773947	77.444234	आच्छादित नहीं है	-	-	-	-
136	Maa Vindhyachal Dham	27.5668941	77.6702808	आच्छादित नहीं है	-	-	-	-
137	Madhav Muskan Residency	27.494573	77.690728	आच्छादित नहीं है	-	-	-	-
138	Madhavam Hotel	27.491122	77.677426	आच्छादित नहीं है	-	-	-	-
139	Maharaja Agrasen Vatika	27.800415	77.429408	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
140	Maharana Farms	27.449288	77.706391	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
141	Maharana Palace	27.492333	77.677129	आच्छादित नहीं है	-	-	-	-
142	Manbhavan Hotel	27.509333	77.668549	आच्छादित नहीं है	-	-	-	-
143	Mangalam Green Resorts	27.497795	77.653103	-	आच्छादित है	एनओसी प्राप्त है	-	-
144	Manik Vrindavan Dham	27.581659	77.6611368	आच्छादित नहीं है	-	-	-	-
145	Manoj Garden/Prakash Palace	27.496832	77.661189	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-

अग्निशमन अधिकारी
कोसीकलां, मथुरा

किशन सिंह
अग्नि शमन द्वितीय अधिकारी
मॉट - मथुरा

नरेश कुमार सिंह
अग्निशमन अधिकारी
मथुरा



146	Mansarovar Palace Hotel	27.489703	77.678603	आच्छादित नहीं है	-	-	-	-
147	Matushri Guest House	27.504513	77.668119	आच्छादित नहीं है	-	-	-	-
148	Mayur Resort	27.483586	77.656341	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
149	Meet To Dreams	27.507276	77.652800	आच्छादित नहीं है	-	-	-	-
150	Merry Inn	27.729974	77.498552	आच्छादित नहीं है	-	-	-	-
151	Midas In	27.492850	77.654760	आच्छादित नहीं है	-	-	-	एनओसी है
152	Mira Magan Paradise Garden	27.441675	77.691607	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
153	Mohan Palace	27.550936	77.635969	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
154	Mukhiya Garden	27.503988	77.466957	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
155	Mukund Dham Banquet	27.496118	77.670832	-	आच्छादित है	-	-	-
156	Mukund Palace	27.491739	77.677347	-	आच्छादित है	एनओसी प्राप्त है	-	-
157	Mukund Priya Garden	27.496390	77.670705	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
158	Mukund Resort	27.502003	77.653229	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
159	Mukund Utsav Garden	27.491622	77.681778	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
160	Mukund Valley	27.528905	77.660907	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
161	Mukund Vinod Garden	27.488278	77.458465	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
162	Murliwala Gopala Hotel	27.491564	77.477793	आच्छादित नहीं है	-	-	-	-
163	Myraa Oyo Hotel	27.480649	77.678620	आच्छादित नहीं है	-	-	-	-
164	N.R. Hospitality	27.477413	77.677216	आच्छादित नहीं है	-	-	-	-
165	Nandan Garden	27.462722	77.671912	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
166	Navy Resort	27.445422	77.657259	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
167	Nidhivan Sarovar Portico	27.565363	77.656124	-	आच्छादित है	एनओसी प्राप्त है	-	-
168	NRI Garden	27.441675	77.691607	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
169	Ojas Residency	27.492117	77.677171	आच्छादित नहीं है	-	-	-	-
170	Om Palace Hotel	27.577780	77.666616	आच्छादित नहीं है	-	-	-	-
171	Om Paradise	27.523222	77.666018	-	आच्छादित है	एनओसी प्राप्त है	-	-
172	Om Villas	27.587814	77.604630	आच्छादित नहीं है	-	-	-	-
173	Only Stay Surbhi Dham	27.570981	77.671946	आच्छादित नहीं है	-	-	-	-
174	Palette Orchid Residency	27.577925	77.667681	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
175	Panache Hotel	27.498228	77.669773	आच्छादित नहीं है	-	-	-	-
176	Parinya Garden	27.524602	77.664908	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-

अग्निशमन अधिकारी
कोसीकलां, मथुरा

अग्नि शमन द्वितीय अधिकारी
मॉट - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

177	Parmar Resort & Guest House	27.663208	77.396149	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
178	Parth Hotel	27.512243	77.654136	आच्छादित नहीं है	-	-	-	-
179	Pearl Green Resort	27.521990	77.666769	आच्छादित नहीं है	-	-	-	-
180	Pearl Suites	27.574363	77.654006	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
181	POP Angoori Farm House	27.504096	77.634775	-	आच्छादित है	एनओसी प्राप्त है	-	-
182	POP Yashodhara Garden	27.521032	77.657683	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
183	Prabhu Prem Dham Hotel	27.564194	77.677336	आच्छादित नहीं है	-	-	-	-
184	Prakash Farm	27.349544	77.725989	आच्छादित नहीं है	-	-	-	-
185	Prem Garden & Resort	27.560811	77.713233	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
186	Prem Sarovar Resort	27.657702	77.382601	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
187	Prince Hotel	27.492865	77.470379	आच्छादित नहीं है	-	-	-	-
188	Priya Palace	27.570697	77.669342	आच्छादित नहीं है	-	-	-	-
189	Priyanshi Garden	27.366554	77.708096	-	आच्छादित है	-	-	-
190	Pushp Vatika	27.448004	77.687439	आच्छादित नहीं है	-	-	-	-
191	Pushpa Palace	27.531473	77.657763	आच्छादित नहीं है	-	-	-	-
192	Raasvan Vrindavan AM Hotel	27.561458	77.713170	-	आच्छादित है	-	-	-
193	Radha Ashok Hotel	27.524602	77.664908	-	आच्छादित है	एनओसी प्राप्त है	-	-
194	Radha Krishna Temple	27.578727	77.658977	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
195	Radha Palace	27.501696	77.652564	आच्छादित नहीं है	-	-	-	-
196	Radha Regent	27.461771	77.671712	आच्छादित नहीं है	-	-	-	-
197	Radha Residency Hotel	27.5728106	77.6783767	आच्छादित नहीं है	-	-	-	-
198	Radhika Guest House	27.505026	77.666823	आच्छादित नहीं है	-	-	-	-
199	Raghav Dham	27.5674865	77.6637794	आच्छादित नहीं है	-	-	-	एनओसी है
200	Rama Palace Hotel	27.474732	77.674370	आच्छादित नहीं है	-	-	-	-
201	Rajlakshmi Guest House	27.477413	77.677216	आच्छादित नहीं है	-	-	-	-
202	Ramesh Rawalwasia Kunj	27.569040	77.656452	आच्छादित नहीं है	-	-	-	-
203	Rameshwaram Hotel	27.524849	77.654781	आच्छादित नहीं है	-	-	-	-
204	Rancehok's	27.416644	77.693366	-	आच्छादित है	एनओसी प्राप्त है	-	-
205	Regal Hotel	27.524602	77.664908	आच्छादित नहीं है	-	-	-	एनओसी है
206	Regal	27.528148	77.661460	आच्छादित नहीं है	-	-	-	एनओसी है
207	Resort 501	27.5683311	77.6642344	आच्छादित नहीं है	-	-	-	-

अग्निशमन अधिकारी
कोसीकलां, मथुरा

अग्नि शमन द्वितीय अधिकारी
मौट - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

20/09/20

208	Rohini Guest House	27.508899	77.653535	आच्छादित नहीं है	-	-	-	-
209	Royal Galaxy	27.734335	77.497250	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
210	RPL	27.728840	77.498957	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
211	Samriddhi	27.432021	77.699033	आच्छादित नहीं है	-	-	-	-
212	Sangam Dham Marriage Garden	27.518300	77.492547	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
213	Sangam Hotel	27.522774	77.666118	आच्छादित नहीं है	-	-	-	-
214	Sangam Palace	27.508636	77.653532	आच्छादित नहीं है	-	-	-	एनओसी है
215	Savitri Seva Sadan	27.5747414	77.6741053	आच्छादित नहीं है	-	-	-	-
216	Sharda Anand Hotel	27.493094	77.677679	आच्छादित नहीं है	-	-	-	-
217	Sheetal Regency	27.509076	77.671796	-	आच्छादित है	एनओसी प्राप्त है	-	-
218	Shree Jee Palace Banquet	27.5660860	77.6698449	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
219	Shree Ji Golden Restaurant	27.652414	77.379343	आच्छादित नहीं है	-	-	-	-
220	Shree Ji Inn	27.558493	77.721247	आच्छादित नहीं है	-	-	-	एनओसी है
221	Shree Krishna Resort	27.509739	77.645632	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
222	Shree Krishna Valley	27.579853	77.661808	आच्छादित नहीं है	-	-	-	-
223	Shree Krishnam Residency	27.564124	77.678871	आच्छादित नहीं है	-	-	-	-
224	Shree Laddu Gopal Dham	27.579555	77.664811	आच्छादित नहीं है	-	-	-	-
225	Shree Mukund Madhav Dham	27.5686355	77.6638556	आच्छादित नहीं है	-	-	-	-
226	Shree Radha Krishna Dham	27.5695850	77.6646639	आच्छादित नहीं है	-	-	-	-
227	Shree Radha Krishna Garden	27.440307	77.692521	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
228	Shree Radha Madhav Residency	27.570054	77.674689	आच्छादित नहीं है	-	-	-	-
229	Shree Radha Rani Garden	27.416779	77.693847	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
230	Shree Radha Resort	27.501696	77.652564	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
231	Shree Radha Vallabh Palace	27.563592	77.674859	आच्छादित नहीं है	-	-	-	-
232	Shree Radham Hotel	27.5676814	77.6717992	आच्छादित नहीं है	-	-	-	-
233	Shree Ram Palace Hotel	27.526325	77.663064	आच्छादित नहीं है	-	-	-	-
234	Shree Yamuna Palace	27.579809	77.662554	आच्छादित नहीं है	-	-	-	-
235	Shri Banke Bihari Guest House	27.477413	77.677216	आच्छादित नहीं है	-	-	-	-
236	Shri Banke Bihari Oyo	27.547598	77.745594	आच्छादित नहीं है	-	-	-	-
237	Shri Brijraj Resort	27.577780	77.666616	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
238	Shri Devraha Baba Ashram	27.5735155	77.6868196	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-

अग्निशमन अधिकारी
कोसीकला, मथुरा

कोसीकला, मथुरा

किशन ललित
अग्नि शमन द्वितीय अधिकारी
मॉड - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

239	Shri Giriraj Ji Dham	27.5672534	77.6703904	आच्छादित नहीं है	—	—	—	—
240	Shri Girraj Residency	27.504466	77.666642	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
241	Shri Goverdhan Dham	27.5706327	77.6681860	आच्छादित नहीं है	—	—	—	—
242	Shri Goverdhan Garden	27.462722	77.671912	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
243	Shri Hari Krishna Hotel	27.477065	77.677512	आच्छादित नहीं है	—	—	—	—
244	Shri Ji Farm	27.492659	77.567956	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
245	Shri Ji Kunj Hotel	27.652414	77.379343	आच्छादित नहीं है	—	—	—	—
246	Shri Kanhaiya Ji Garden	27.579799	77.660058	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
247	Shri Kishori Ji Restaurant	27.652414	77.379343	आच्छादित नहीं है	—	—	—	—
248	Shri Krishna Dham Hotel	27.5684182	77.6699770	आच्छादित नहीं है	—	—	—	—
249	Shri Krishna Resort	27.455483	77.666033	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
250	Shri Laxmi Narayan	27.5689074	77.6654961	आच्छादित नहीं है	—	—	—	—
251	Shri Mathur Vaishya Dham	27.5687915	77.6603529	आच्छादित नहीं है	—	—	—	—
252	Shri Prem Residency	27.564654	77.675834	आच्छादित नहीं है	—	—	—	एनओसी है
253	Shri Radha Orchid Hotel	27.658359	77.382304	आच्छादित नहीं है	—	—	—	—
254	Shri Radhika Dham	27.519270	77.490795	आच्छादित नहीं है	—	—	—	—
255	Shri Ram Farm	27.587170	77.609093	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
256	Shri Ram Garden	27.564093	77.668286	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
257	Shri Yamuna Palace	27.579750	77.662528	आच्छादित नहीं है	—	—	—	—
258	Shrinath Palace	27.510423	77.668603	आच्छादित नहीं है	—	—	—	—
259	Shubh Laabh Hotel	27.577131	77.652969	आच्छादित नहीं है	—	—	—	—
260	Shubhaangan Resort	27.513360	77.709369	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
261	Shyam Sunder Hotel	27.574005	77.654486	आच्छादित नहीं है	—	—	—	—
262	Shyama Guest House	27.505026	77.666823	आच्छादित नहीं है	—	—	—	एनओसी है
263	Silverkey Mukund Dham	27.5708868	77.6690778	आच्छादित नहीं है	—	—	—	—
264	Skyzone Madhuvan	27.561952	77.712573	आच्छादित नहीं है	—	—	—	—
265	Somnath Marriage Dham	27.4551618	77.681898	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
266	Spiti	27.491982	77.654374	आच्छादित नहीं है	—	—	—	एनओसी है
267	Srinika Grand	27.5775329	77.6533312	आच्छादित नहीं है	—	—	—	—
268	Sudama Krishna Residency	27.505066	77.666037	आच्छादित नहीं है	—	—	—	—
269	Tera Garden	27.526309	77.659492	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—

अग्निशमन अधिकारी
कोसीकलां, मथुरा

किशन प्रसिद
अग्नि शमन द्वितीय अधिकारी
मोट - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

270	The Ananta Garden	27.462722	77.671912	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
271	The Marque Hotel	27.513633	77.673686	आच्छादित नहीं है	-	-	-	-
272	The Royal Bharti Hotel	27.564009	77.656199	-	आच्छादित है	एनओसी प्राप्त है	-	-
273	The Royal Cargo Resort	27.5660860	77.6698449	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
274	The Royal Krishna Resort	27.370057	77.704039	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
275	Triveni Hotel & Restaurant	27.652414	77.379343	-	आच्छादित है	एनओसी प्राप्त है	-	-
276	Tulsi Garden Hotel	27.570645	77.655639	आच्छादित नहीं है	-	-	-	एनओसी है
277	V.K. Palace	27.460107	77.674064	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
278	Vasuha Fab Hotel	27.564124	77.678871	आच्छादित नहीं है	-	-	-	-
279	Vinayak Palace	27.444391	77.689047	-	आच्छादित है	एनओसी प्राप्त है	-	-
280	Vinayak Resort	27.447987	77.685836	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
281	Vipin Resort	Mathura	27.435370	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
282	Vishal Marriage Home	27.508257	77.701762	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
283	Vraj Anand Hotel	27.5678791	77.6697624	आच्छादित नहीं है	-	-	-	-
284	Vrinda Orchid Inn	27.564130	77.676610	आच्छादित नहीं है	-	-	-	एनओसी है
285	Vrinda Palace	27.563096	77.676510	आच्छादित नहीं है	-	-	-	एनओसी है
286	Vrinda Resort by dcrest	27.5660860	77.6698449	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
287	Wingston A TreeHouse Hotel	27.494585	77.468802	-	आच्छादित है	एनओसी प्राप्त है	-	-
288	Wingston Hotel	27.527060	77.662359	-	आच्छादित है	एनओसी प्राप्त है	-	-
289	A One Residency	27.510482	77.653665	आच्छादित नहीं है	-	-	-	-
290	140 Veg New Gulshan Dhaba	27.6917114	77.5178653	आच्छादित नहीं है	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
291	7 Flowers Hotel & Restaurant	27.546801	77.746557	आच्छादित नहीं है	-	-	-	-
292	Aggarwal Bhojnalaya	27.492220	77.673725	आच्छादित नहीं है	-	-	-	-
293	Aggarwal Family Dhaba	27.754825	77.482036	आच्छादित नहीं है	-	-	-	-
294	American Café	27.510482	77.653665	आच्छादित नहीं है	-	-	-	-
295	Apni Maa Ki Rasoi	27.343312	77.731540	आच्छादित नहीं है	-	-	-	-
296	Apni Rasoi	27.572612	77.617563	आच्छादित नहीं है	-	-	-	-
297	Ashoka Dhaba	27.830664	77.419838	-	-	-	-	बन्द हो गया है।
298	Asli Pappu Dhaba	27.832176	77.418669	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	ब

अग्निशमन अधिकारी
कोसीकला, मथुरा

किशन ललित
अग्नि शमन द्वितीय अधिकारी
मॉट - मथुरा

नरेश कुमार सिंह
(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

299	Asli Prakash Dhaba	27.587699	77.605205	आच्छादित नहीं है	—	—	—	—
300	Asli Sukhdev Dhaba	27.840939	77.412757	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
301	Avengers Café	27.461771	77.671712	आच्छादित नहीं है	—	—	—	—
302	Bajrang Family Restaurant	27.465578	77.663243	आच्छादित नहीं है	—	—	—	—
303	Balwant Hotel & Restaurant	27.770459	77.441600	आच्छादित नहीं है	—	—	—	—
304	Banke Bhojnalaya	27.5708324	77.6726780	आच्छादित नहीं है	—	—	—	—
305	Bansal Foods Restaurant	27.509495	77.670463	आच्छादित नहीं है	—	—	—	—
306	Bansuri Vyanjan	27.496150	77.469295	आच्छादित नहीं है	—	—	—	—
307	Brahmanchal View Guest House	27.653830	77.373259	—	आच्छादित है	एनओसी प्राप्त है	—	—
308	Braj Bhog Dhaba	27.491647	77.674019	—	—	—	—	बन्द हो गया है।
309	Brij Bhoomi Dhaba	27.361720	77.716902	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
310	Brij Bhoomi Dhaba	27.804196	77.430586	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
311	Brij Bite Bakery & Restaurant	27.451522	77.684411	आच्छादित नहीं है	—	—	—	—
312	Brij Dhaba	27.805920	77.431332	आच्छादित नहीं है	—	—	—	—
313	Brij Highway King Hotel	27.818539	77.425609	—	आच्छादित है	—	एनओसी प्राप्त नहीं है	—
314	Brij Royal Heritage	27.5638485	77.6236744	आच्छादित नहीं है	—	—	—	—
315	Brijwasi Dhaba	27.637680	77.565205	आच्छादित नहीं है	—	—	—	—
316	Brijwasi Divine Pedas	27.582282	77.732148	आच्छादित नहीं है	—	—	—	—
317	Brijwasi Family Dhaba	27.8488545	77.4082058	आच्छादित नहीं है	—	—	—	—
318	Brijwasi Hotel & Restaurant	27.559193	77.729139	आच्छादित नहीं है	—	—	—	—
319	Burger King	27.498228	77.669773	आच्छादित नहीं है	—	—	—	एनओसी है
320	Burger Singh	27.612411	77.585946	आच्छादित नहीं है	—	—	—	—
321	Ch. Omveer Dhaba	27.361720	77.716902	आच्छादित नहीं है	—	—	—	—
322	Chai Chopati	27.805784	77.430773	—	—	—	—	बन्द हो गया है।
323	Chaudhary Dhaba	27.636473	77.566416	—	—	—	—	प्रतिष्ठान बन्द है।
324	Chaudhary Dhaba	27.745232	77.490864	आच्छादित नहीं है	—	—	—	—
325	Chaudhary Punjabi Dhaba	27.587488	77.608386	आच्छादित नहीं है	—	—	—	—
26	Chopatya Restaurant	27.5708324	77.6726780	आच्छादित नहीं है	—	—	—	—

अग्निशमन अधिकारी
कोसीकलां, मथुरा

किशन कुमार
अग्नि शमन द्वितीय अधिकारी
मौट - मथुरा

अग्निशमन अधिकारी
मथुरा

327	Coco Chocolate	27.493688	77.654622	आच्छादित नहीं है	-	-	-	-
328	Costa Coffee	27.612411	77.585946	आच्छादित नहीं है	-	-	-	-
329	Country Inn	27.812322	77.428280	आच्छादित नहीं है	-	-	-	-
330	CRVS Food Court	27.5708657	77.6717956	आच्छादित नहीं है	-	-	-	-
331	Dasaprakash Restaurant	27.570025	77.666004	आच्छादित नहीं है	-	-	-	-
332	Delhi Darbar	27.765709	77.470815	-	आच्छादित है	एनओसी प्राप्त है	-	-
333	Dev Dhaba and Sweets	27.517120	77.716646	आच्छादित नहीं है	-	-	-	-
334	Digamber Dhaba	27.636473	77.566416	-	-	-	-	प्रतिष्ठान बन्द है।
335	Divine Dine Restaurant	27.570086	77.662817	आच्छादित नहीं है	-	-	-	-
336	Dominos Pizza	27.490896	77.676187	आच्छादित नहीं है	-	-	-	-
337	Fauji Dhaba	27.342611	#VALUE!	आच्छादित नहीं है	-	-	-	-
338	Flavours Restaurant	27.501065	77.652731	आच्छादित नहीं है	-	-	-	-
339	Food of Indians	27.501038	77.652662	आच्छादित नहीं है	-	-	-	-
340	Foodland Hotel	27.516124	77.714826	आच्छादित नहीं है	-	-	-	-
341	Gajendra Dhaba	27.604319	77.592236	आच्छादित नहीं है	-	-	-	-
342	Gautam Family Dhaba	27.571742	77.618290	आच्छादित नहीं है	-	-	-	-
343	Girraj Maharaj Dhaba	27.537524	77.651227	आच्छादित नहीं है	-	-	-	-
344	Golden Spoon Café & Restro	27.494226	77.655865	आच्छादित नहीं है	-	-	-	-
345	Gopal Ji Family Dhaba	27.638866	77.564603	आच्छादित नहीं है	-	-	-	-
346	Gopal Ji Family Restaurant	27.611858	77.586426	आच्छादित नहीं है	-	-	-	-
347	Goroomo Sangam Palace	27.509336	77.653421	आच्छादित नहीं है	-	-	-	-
348	Govindam Madhuram Restaurant	27.524602	77.664908	आच्छादित नहीं है	-	-	-	-
349	Gulshan Dhaba New	27.558810	77.716498	-	-	-	-	बन्द हो गया है।
350	Gulshan Dhaba	27.592246	77.599949	आच्छादित नहीं है	-	-	-	-
351	Gulshan Truck Dhaba	27.837671	77.414976	आच्छादित नहीं है	-	-	-	-
352	Happy Family Restaurant	27.652931	77.373457	आच्छादित नहीं है	-	-	-	-
353	Haryana Punjab Dhaba	27.649855	77.552731	-	-	-	-	बन्द हो गया है।
354	Haryana Rajasthan Dhaba	27.591240	77.600611	आच्छादित नहीं है	-	-	-	-

अग्निशमन अधिकारी
कोसीकलां, मथुरा

कोसीकलां मथुरा

अग्नि शमन द्वितीय अधिकारी
मॉट - मथुरा

(नरेश कुमार सिंह) ?
अग्निशमन अधिकारी
मथुरा

355	Jagdish Dhaba	27.6591083	77.5414513	-	-	-	-	बन्द हो गया है।
356	Jai Shree Ram Dhaba	27.361720	77.716902	आच्छादित नहीं है	-	-	-	-
357	Jay Shri Restaurant	27.531122	77.658072	आच्छादित नहीं है	-	-	-	-
358	Juicy Restaurant	27.496164	77.654003	आच्छादित नहीं है	-	-	-	-
359	Kamini Dhaba	27.571742	77.618290	आच्छादित नहीं है	-	-	-	-
360	Kamini Family Dhaba	27.5716984	77.6185242	आच्छादित नहीं है	-	-	-	-
361	Keventers	27.612411	77.585946	आच्छादित नहीं है	-	-	-	-
362	KFC	27.612411	77.585946	आच्छादित नहीं है	-	-	-	-
363	Khatu Shyam Family Dhaba	27.572612	77.617563	आच्छादित नहीं है	-	-	-	-
364	Kitchen King Dhaba	27.6036939	77.5927566	आच्छादित नहीं है	-	-	-	-
365	Krishna Dhaba	27.6819251	77.5243783	आच्छादित नहीं है	-	-	-	-
366	Krishna Valley Resort	27.5754603	77.6145633	-	आच्छादित है	एनओसी प्राप्त है	-	-
367	La Pino'z Pizza	27.495971	77.654366	आच्छादित नहीं है	-	-	-	-
368	Laadli Dhaba	27.5907274	77.6017379	आच्छादित नहीं है	-	-	-	-
369	Laddu Gopal Family Dhaba	27.557725	77.731215	आच्छादित नहीं है	-	-	-	-
370	Lakskami Hotel	27.658786	77.384363	आच्छादित नहीं है	-	-	-	-
371	Loft Café	27.491982	77.654374	आच्छादित नहीं है	-	-	-	एनओसी है
372	Love Dose Café	27.498071	77.653655	आच्छादित नहीं है	-	-	-	-
373	Love Wings Café	27.496810	77.653906	आच्छादित नहीं है	-	-	-	-
374	Maa Mansha Devi Garden	27.362374	77.579830	आच्छादित नहीं है	-	-	-	-
375	Mama Yadav Food Court	27.545718	77.754809	आच्छादित नहीं है	-	-	-	एनओसी है
376	Mayur Café	27.483586	77.656341	आच्छादित नहीं है	-	-	-	-
377	Mc Donald	27.378138	77.692308	आच्छादित नहीं है	-	-	-	एनओसी है
378	Micky Da Dhaba	27.6587980	77.5417899	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
379	Milan Family Dhaba	27.631082	77.571627	-	-	-	-	बन्द हो गया है।

अग्निशमन अधिकारी
कोसीकलां, मथुरा

किशन लाल
अग्निशमन द्वितीय अ
मोट - मथुरा

नरेश कुमार सिंह
अग्निशमन अधिकारी
मथुरा

380	Mitra Di Chapati & Dhaba	27.545558	77.752821	-	-	-	-	मीके पर मवन मीजूद नहीं है।
381	Mittal Foods Restaurant	27.519753	77.666745	आच्छादित नहीं है	-	-	-	-
382	MK Maa Ki Rasoi	27.350634	77.724142	आच्छादित नहीं है	-	-	-	-
383	Modak Restaurant	27.537513	77.651333	आच्छादित नहीं है	-	-	-	-
384	Neelkamal Dhaba	27.840939	77.412757	-	-	-	-	बन्द हो गया है।
385	Nikunj Hotel	27.658446	77.382204	आच्छादित नहीं है	-	-	-	-
386	Old Asli Pappu Dhaba	27.794446	77.430357	आच्छादित नहीं है	-	-	-	-
387	Old Rao Hotel	27.850032	77.407363	-	आच्छादित है	-	एनओसी प्राप्त नहीं है	-
388	Om Shanti Family Dhaba	27.7141391	77.5072615	आच्छादित नहीं है	-	-	-	-
389	Om Shiva Restaurant	27.835088	77.416675	आच्छादित नहीं है	-	-	-	-
390	OM Villas	27.5878560	77.6046109	आच्छादित नहीं है	-	-	-	-
391	One Bite	27.456860	77.681468	आच्छादित नहीं है	-	-	-	-
392	Pappu Da Dhaba .	27.505026	77.666823	आच्छादित नहीं है	-	-	-	-
393	Pizza Hut	27.612411	77.585946	आच्छादित नहीं है	-	-	-	-
394	Pizza Hut	27.493688	77.654622	आच्छादित नहीं है	-	-	-	-
395	Prakash Family Dhaba	27.554883	77.633208	आच्छादित नहीं है	-	-	-	-
396	Prince Dhaba	27.822087	77.424122	-	-	-	-	बन्द हो गया है।
397	Prince Restaurant	27.532304	77.656808	आच्छादित नहीं है	-	-	-	-
398	Punjabi Dhaba	27.636473	77.566416	आच्छादित नहीं है	-	-	-	-
399	Punjabi Rasoi	27.489141	77.655530	आच्छादित नहीं है	-	-	-	-
400	R.K. Family Dhaba	27.651860	77.550616	आच्छादित नहीं है	-	-	-	-
401	Radha Rani Vaishno Family Dhaba	27.637902	77.564810	आच्छादित नहीं है	-	-	-	-
402	Radha Rani Bhojnalaya	27.5708324	77.6726780	आच्छादित नहीं है	-	-	-	-
403	Radha Rani Bhojnalaya	27.561109	77.726563	आच्छादित नहीं है	-	-	-	-
404	Radha Rani Family Dhaba	27.535675	77.654046	आच्छादित नहीं है	-	-	-	-
405	Radhe Krishna Bhojnalaye	27.562734	77.700464	आच्छादित नहीं है	-	-	-	-

अग्निशमन अधिकारी
कोसीकलां, मथुरा

किशन लाल
अग्नि शमन द्वितीय अधिकारी
मॉड - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

406	Radhe Krishna Family Dhaba	27.806025	77.430630	—	—	—	—	बन्द हो गया है।
407	Radheshyam Bansiwala Restaurant	27.349544	77.725989	आच्छादित नहीं है	—	—	—	—
408	Radhika Dhaba	27.361950	77.716053	आच्छादित नहीं है	—	—	—	—
409	Radhika Family Dhaba	27.506614	77.652856	आच्छादित नहीं है	—	—	—	—
410	Rajadhiraj Foods	27.544353	77.751464	आच्छादित नहीं है	—	—	—	—
411	Rajesh Dhaba	27.587699	77.605205	आच्छादित नहीं है	—	—	—	—
412	Rakib Khan Dhaba	27.752285	77.485420	—	—	—	—	बन्द हो गया है।
413	Ridhi Sidhi Family Restaurant	27.526378	77.739765	आच्छादित नहीं है	—	—	—	—
414	Saini Dhaba & Tea	27.506614	77.652856	आच्छादित नहीं है	—	—	—	—
415	Sainik Family Restaurant	27.652484	77.550175	आच्छादित नहीं है	—	—	—	—
416	Sainik Smart Family Dhaba	27.438492	77.693086	आच्छादित नहीं है	—	—	—	—
417	Sangam Bhojnalaya	27.491647	77.674019	आच्छादित नहीं है	—	—	—	—
418	Saraswat Family Restaurant	27.524411	77.734652	आच्छादित नहीं है	—	—	—	—
419	Sher E Punjab Truck Dhaba	27.746751	77.490391	—	—	—	—	बन्द हो गया है।
420	Shiva Dhaba	27.631082	77.571627	आच्छादित नहीं है	—	—	—	—
421	Shree Banke Bihari Dhaba	27.755516	77.480253	—	—	—	—	बन्द हो गया है।
422	Shri Ram Dhaba	27.6761330	77.5274317	आच्छादित नहीं है	—	—	—	—
423	Shri Rani Restaurant	27.519175	77.722958	आच्छादित नहीं है	—	—	—	—
424	Thakur Ji Family Restaurant	27.5678791	77.6697624	आच्छादित नहीं है	—	—	—	—
425	The Aghora Foods	27.570483	77.666626	आच्छादित नहीं है	—	—	—	—
426	The Chai Chowks	27.493426	77.654705	आच्छादित नहीं है	—	—	—	—
427	The Food Street	27.612411	77.585946	आच्छादित नहीं है	—	—	—	—
428	UP 85 Restaurant & Hotel	27.485962	77.656294	आच्छादित नहीं है	—	—	—	—
429	UP-85 Chur Chur Naan	27.502299	77.652726	आच्छादित नहीं है	—	—	—	—
430	Upadhyay Guest House & Radha Rasoi	27.650901	77.377840	आच्छादित नहीं है	—	—	—	—
431	Vaango	27.612411	77.585946	आच्छादित नहीं है	—	—	—	—
432	Vaishno Family Dhaba	27.652110	77.550304	आच्छादित नहीं है	—	—	—	—

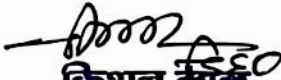
अग्निशमन अधिकारी
कोसीकलां, मथुरा

किशन लाल
अग्नि शमन द्वितीय अधिकारी
मौट - मथुरा

(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

433	Vishal Dhaba	27.346346	77.729098	आच्छादित नहीं है	—	—	—	—
434	Vivek Dhaba	27.361720	77.716902	आच्छादित नहीं है	—	—	—	—
435	Yogiraj Restaurant	27.4911263	77.6755490	आच्छादित नहीं है	—	—	—	एनओसी है
436	Shree Jee Family Dhaba	27.736849	77.408318	—	—	—	—	बन्द हो गया है।
437	Sucha Punjabi Dhaba	27.638172	77.565549	आच्छादित नहीं है	—	—	—	—


अग्निशमन अधिकारी
कोसीकलां, मथुरा


किशन लाल
अग्नि शमन द्वितीय अधिकारी
मॉट - मथुरा


(नरेश कुमार सिंह)
अग्निशमन अधिकारी
मथुरा

275
BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application 222/2026

IN THE MATTER OF:

NARENDER SIROHI

Applicant

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondents

VAKALATNAMA

KNOW ALL to whom these present shall come that, **U.P. Fire Services Department, Mathura, U.P.** do hereby appoint **Advocate Priyanka Swami** bearing **Enrolment No. D/4476/10**, having Office at **F-13, Ground Floor, Jangpura Extension, New Delhi, 110014** herein after called Advocate to be my Advocate in the above noted case and authorize him:

To act appear and plead in the above noted case in this Court or in any other Court in which the same be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each court by me.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of said case in all its stages subject to payment of fees for each stage.

To file and take back documents, to admit and/or deny the documents of opposite party.

To withdraw, or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings on paying separate fee.

To deposit, draw and receive money, cheques, cash and grant receipts hereof and to do all other act and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

And I the undersigned do hereby agree not to hold the Advocate responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself.

And I the undersigned do hereby agree that in the event of the whole or any part to the fee agreed by me to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the said is paid up. The fee settled is only for the above case and above Court. I hereby agree that once the fee is paid, I will not be entitled for the refund of the same in any case whatsoever.

IN WITNESS WHERE OF I do hereunto set my hand to these presents the contents of which have been understood by me this **23**....day of July, 2026.
Accepted subject to the terms of the fees.

Accepted

Advocate

Client


(अरुण कुमार सिंह)
मुख्य अग्निशमन अधिकारी
गंगवा